

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 14.02.2023

SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C. C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	17729/2023	14.02.2023	WP (C) - 15437/2012	SANJAY KUMAR BEHERA	GENERAL				WRIT BRANCH-1	(Seat No-4)
2	17730/2023	14.02.2023	WP (C) - 22980/2011	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2014-12-03		WRIT BRANCH-1	(Seat No-4)
3	17731/2023	14.02.2023	WP (C) - 14097/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2014-04-16		WRIT BRANCH-5	(Seat No-32)
4	17732/2023	14.02.2023	WP (C) - 14097/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2014-04-16		WRIT BRANCH-5	(Seat No-32)
5	17733/2023	14.02.2023	WP (C) - 14097/2012	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2014-04-16		WRIT BRANCH-5	(Seat No-32)
6	17734/2023	14.02.2023	FA-78/1997	P C DAS	GENERAL		Petition Annexure, Misc. case, Counter,		FIRST APPEAL	(Seat No-3)
7	17735/2023	14.02.2023	FA-77/1997	P C DAS	GENERAL		Order Dtd. 2018-12-31 Petition, Annexure, Misc. case, Counter, Entire Order,	PETITION COPY OF IA NO-1/20, 2/20	FIRST APPEAL	(Seat No-3)
8	17736/2023	14.02.2023	FA-77/1997	P C DAS	GENERAL		Order Dtd. 2018-12-	PETITION COPY OF IA NO-	FIRST APPEAL	(Seat No-3)

							31Petitio n,Annexur e,Misc.ca se,Counte r,Entire Order,	1/20,2/20		
9	17737/2 023	14.02.202 3	BLAPL- 2448/20 22	R.K.BAR IK	C.O .	CO UR T NO .5	Order Dtd. 2023-02- 10			(Seat No-3)
10	17738/2 023	14.02.202 3	WP (C) - 6851/20 22	S K SAHOO	GEN ERA L		Order Dtd. 2023-02- 01			(Seat No-3)
11	17739/2 023	14.02.202 3	ABLAPL- 1352/20 23	G.R.PAT RA	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13			(Seat No-3)
12	17740/2 023	14.02.202 3	BLAPL- 2351/20 22	D K JENA	C.O .	CO UR T NO .5	Order Dtd. 2023-02- 10			(Seat No-3)
13	17741/2 023	14.02.202 3	WP (C) - 30691/2 022	S. MOHARAN A	C.O .	CO UR T NO .3 OLD	Order Dtd. 2023-02- 09		WRIT BRANCH (DIVISI ON BENCH- 1)	(Seat No-102)
14	17742/2 023	14.02.202 3	WPC (OAC ) - 1737/20 16	P C DAS	GEN ERA L		Order Dtd. 2022-08- 10Petitio n,Annexur e,Counter ,Rejoinde r,			(Seat No-102)
15	17743/2 023	14.02.202 3	WP (C) - 36312/2 022	ASHOK KUMAR PARIDA	C.O .	CO UR T NO .3 OLD	Order Dtd. 2023-02- 09			(Seat No-102)
16	17744/2	14.02.202	WP (C) -	T.K.	C.O	CH	Order		WRIT	(Seat No-121)

	023	3	132/2023	NAYAK	.	IE F J U S T I C E' S C O U R T	Dtd. 2023-02-09		BRANCH (DIVISION BENCH-3)	
17	17745/2023	14.02.2023	WP (C) - 36310/2022	ASHOK KUMAR PARIDA	C.O.	CO U R T N O .3 O L D	Order Dtd. 2023-02-09			(Seat No-121)
18	17746/2023	14.02.2023	WP (C) - 36313/2022	ASHOK KUMAR PARIDA	C.O.	CO U R T N O .3 O L D	Order Dtd. 2023-02-09			(Seat No-121)
19	17747/2023	14.02.2023	WP (C) - 36315/2022	ASHOK KUMAR PARIDA	C.O.	CO U R T N O .3 O L D	Order Dtd. 2023-02-09			(Seat No-121)
20	17748/2023	14.02.2023	WP (C) - 36316/2022	B K DAS	C.O.	CH I E F J U S T I C E' S C O U R T	Order Dtd. 2023-02-09		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)
21	17749/2023	14.02.2023	WP (C) - 36316/2022	H B JENA	C.O.	CH I E F J U S T I C E' S C O	Order Dtd. 2023-02-09		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-111)

						UR T				
22	17750/2 023	14.02.202 3	BLAPL- 12434/2 022	G C JENA	C.O .	CO UR T NO .5	Order Dtd. 2023-02- 10			(Seat No-111)
23	17751/2 023	14.02.202 3	ABLAPL- 236/202 3	B B ROUT	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-111)
24	17752/2 023	14.02.202 3	ABLAPL- 1288/20 23	B SINGH	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10	BAIL- 1 (CRIMI NAL MISC-1)		(Seat No-1)
25	17753/2 023	14.02.202 3	WP (C) - 6542/20 16	G. JAYAS INGH	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-1)
26	17754/2 023	14.02.202 3	ABLAPL- 1291/20 23	J PRADHAN	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-1)
27	17755/2 023	14.02.202 3	ABLAPL- 1296/20 23	R SETHI	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10	BAIL- 1 (CRIMI NAL MISC-1)		(Seat No-1)
28	17756/2 023	14.02.202 3	ABLAPL- 1271/20 23	M K PANI	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-1)
29	17757/2 023	14.02.202 3	ABLAPL- 1272/20 23	M K PANI	C.O .	CO UR T NO	Order Dtd. 2023-02- 10			(Seat No-1)

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30	17758/2 023	14.02.202 3	WP (C) - 3675/20 23	B.K. BEHERA	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-1)
31	17759/2 023	14.02.202 3	ABLAPL- 1274/20 23	A DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
32	17760/2 023	14.02.202 3	ABLAPL- 1275/20 23	M K PANI	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
33	17761/2 023	14.02.202 3	ABLAPL- 1282/20 23	T.R. DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
34	17762/2 023	14.02.202 3	ABLAPL- 1283/20 23	T.R. DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10	BAIL- 1 (CRIMI NAL MISC-1)		(Seat No-1)
35	17763/2 023	14.02.202 3	ABLAPL- 1279/20 23	M NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
36	17764/2 023	14.02.202 3	ABLAPL- 372/202 3	M.K. MOHANTY	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
37	17765/2 023	14.02.202 3	ABLAPL- 1269/20 23	B. DAS	C.O .	CO UR T NO	Order Dtd. 2023-02- 10			(Seat No-1)

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38	17766/2 023	14.02.202 3	ABLAPL- 1281/20 23	J KAMILA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
39	17767/2 023	14.02.202 3	ABLAPL- 1270/20 23	SUBRATA PANDA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
40	17768/2 023	14.02.202 3	CONTC- 370/202 3	J PRADHAN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
41	17769/2 023	14.02.202 3	ABLAPL- 418/202 3	PRABHAT KUMAR PRAHARA J	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
42	17770/2 023	14.02.202 3	ABLAPL- 1054/20 23	C.R. NAYAK	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10	BAIL- 1 (CRIMI NAL MISC-1)		(Seat No-6)
43	17771/2 023	14.02.202 3	ABLAPL- 1240/20 23	BALARAM SINGH	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
44	17772/2 023	14.02.202 3	CONTC- 376/202 3	K C SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-6)
45	17773/2 023	14.02.202 3	ABLAPL- 362/202 3	SANJIB KUMAR BHANJAD EO	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)

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46	17774/2 023	14.02.202 3	ABLAPL- 151/202 3	BALARAM SINGH	C.O T .	CO UR T NO .2	Order Dtd. 2023-02- 10		(Seat No-6)
47	17775/2 023	14.02.202 3	CONTC- 348/202 3	T SWAIN	C.O T .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-6)
48	17776/2 023	14.02.202 3	ABLAPL- 145/202 3	RABINDR A NATH PANDA	C.O T .	CO UR T NO .2	Order Dtd. 2023-02- 10		(Seat No-6)
49	17777/2 023	14.02.202 3	ABLAPL- 103/202 3	J. PRADH AN	C.O T .	CO UR T NO .2	Order Dtd. 2023-02- 10		(Seat No-6)
50	17778/2 023	14.02.202 3	CONTC- 346/202 3	K C SAMAL	C.O T .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-6)
51	17779/2 023	14.02.202 3	ABLAPL- 82/2023	SANGRAM KUMAR SINGH	C.O T .	CO UR T NO .2	Order Dtd. 2023-02- 10		(Seat No-6)
52	17780/2 023	14.02.202 3	CONTC- 345/202 3	D BEHERA	C.O T .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-6)
53	17781/2 023	14.02.202 3	ABLAPL- 9/2023	D.K. JENA	C.O T .	CO UR T NO	Order Dtd. 2023-02- 10		(Seat No-6)

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54	17782/2 023	14.02.202 3	ABLAPL- 6/2023	ASHOK KUMAR SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
55	17783/2 023	14.02.202 3	CONTC- 338/202 3	P K BEHERA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-6)
56	17784/2 023	14.02.202 3	WP (C) - 3710/20 23	B K BEHERA	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-6)
57	17785/2 023	14.02.202 3	ABLAPL- 4/2023	M R SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
58	17786/2 023	14.02.202 3	WP (C) - 3710/20 23	B K DAS	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-6)
59	17787/2 023	14.02.202 3	ABLAPL- 16811/2 022	BIJAY KUMAR MOHANTY	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
60	17788/2 023	14.02.202 3	ABLAPL- 16810/2 022	PARTHA SARATHI DAS	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-6)



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61	17789/2 023	14.02.202 3	ABLAPL- 16808/2 022	PARTHA SARATHI DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
62	17790/2 023	14.02.202 3	ABLAPL- 16176/2 022	P.R PARIDA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-6)
63	17791/2 023	14.02.202 3	WP(C)- 3097/20 23	N MALLICK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-6)
64	17792/2 023	14.02.202 3	ABLAPL- 15997/2 022	H.K. PATRA	C.O .	CO UR T NO . 7	Order Dtd. 2023-02- 10		BAIL- 1 (CRIMI NAL MISC-1)	(Seat No-1)
65	17793/2 023	14.02.202 3	ABLAPL- 15066/2 022	S.BARIK	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-1)
66	17794/2 023	14.02.202 3	WP(C)- 3394/20 23	R C MALLICK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-1)
67	17795/2 023	14.02.202 3	ABLAPL- 15030/2 022	M.R. SAHOO	C.O .	CO UR T NO	Order Dtd. 2023-02- 10			(Seat No-1)

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68	17796/2 023	14.02.202 3	WP (C) - 3582/20 23	GOPAL PRASAD JENA	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09		(Seat No-1)
69	17797/2 023	14.02.202 3	ABLAPL- 14909/2 022	LAXMI CHARAN BEHERA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10		(Seat No-1)
70	17798/2 023	14.02.202 3	WP (C) - 3678/20 23	D D MOHANTY	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09		(Seat No-1)
71	17799/2 023	14.02.202 3	ABLAPL- 14623/2 022	R.K.MOH APATRA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10		(Seat No-1)
72	17800/2 023	14.02.202 3	WP (C) - 3677/20 23	D D MOHANTY	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09		(Seat No-1)
73	17801/2 023	14.02.202 3	WP (C) - 28767/2 022	M. NAYAK	GEN ERA L		Order Dtd. 2022-11- 10Entire Brief,		(Seat No-1)
74	17802/2	14.02.202	WP (C) -	D K	C.O	CH	Order	WRIT	(Seat No-104)

	023	3	3143/2023	JENA	.	IE F J U S T I C E' S C O U R T	Dtd. 2023-02-09		BRANCH (DIVISION BENCH-1)	
75	17803/2023	14.02.2023	WP (C) - 15779/2022	M. NAYAK	GEN ERA L		Order Dtd. 2022-07-13 Entire Brief,			(Seat No-104)
76	17804/2023	14.02.2023	WP (C) - 3552/2023	J SAHOO	C.O	CH IE F J U S T I C E' S C O U R T	Order Dtd. 2023-02-09	WRIT BRANCH (DIVISION BENCH-1)		(Seat No-108)
77	17805/2023	14.02.2023	WP (C) - 28767/2022	M. NAYAK	GEN ERA L		Order Dtd. 2022-11-10 Entire Brief,			(Seat No-108)
78	17806/2023	14.02.2023	WP (C) - 35616/2021	S K SWAIN	C.O	CO UR T NO .3 OL D	Order Dtd. 2023-02-08			(Seat No-108)
79	17807/2023	14.02.2023	WP (C) - 15779/2022	M. NAYAK	GEN ERA L		Order Dtd. 2022-07-13 Entire Brief,			(Seat No-108)
80	17808/2023	14.02.2023	CONTC-7495/2022	TAPAN SWAIN	C.O	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
81	17809/2	14.02.2023	CONTC-	M. R.	C.O	CO	Order			(Seat No-108)

	023	3	788/2023	ROUTRAY	.	UR T NO . 2 OL D	Dtd. 2023-02-10			
82	17810/2023	14.02.2023	CONTC-7494/2022	TAPAN SWAIN	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
83	17811/2023	14.02.2023	CONTC-7492/2022	TAPAN SWAIN	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
84	17812/2023	14.02.2023	CONTC-7491/2022	TAPAN SWAIN	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
85	17813/2023	14.02.2023	WP (C) - 3645/2023	B.C. PAN DA	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
86	17814/2023	14.02.2023	CONTC-7493/2022	TAPAN SWAIN	C.O.	CO UR T NO . 2 OL D	Order Dtd. 2023-02-10			(Seat No-108)
87	17815/2023	14.02.2023	WP (C) - 3688/2023	MANAS PATI	C.O.	CO UR T NO . 2 OL	Order Dtd. 2023-02-10			(Seat No-108)

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88	17816/2 023	14.02.202 3	CONTC- 7425/20 22	D BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		CONTEMP T	(Seat No-4)
89	17817/2 023	14.02.202 3	CONTC- 1678/20 21	S.K. PAR IDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		CONTEMP T	(Seat No-1)
90	17818/2 023	14.02.202 3	CONTC- 782/202 3	MR. SAPA N KUMAR PAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
91	17819/2 023	14.02.202 3	CONTC- 630/202 3	R.R. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
92	17820/2 023	14.02.202 3	CONTC- 7922/20 22	P C BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
93	17821/2 023	14.02.202 3	CONTC- 760/202 3	MANAS PATI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
94	17822/2 023	14.02.202 3	CONTC- 866/202 3	D BEHERA	C.O .	CO UR T NO	Order Dtd. 2023-02- 10			(Seat No-1)

						. 2 OL D				
95	17823/2 023	14.02.202 3	CONTC- 735/202 3	P.C. ACHARYA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
96	17824/2 023	14.02.202 3	FA- 285/198 3	A.K. PATTNAI K	GEN ERA L		Order Dtd. 1988-01- 21Decree,			(Seat No-1)
97	17825/2 023	14.02.202 3	WP(C) - 33580/2 022	AJAYA KUMAR PRADHAN	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 20	WRIT BRANCH- 2		(Seat No-8)
98	17826/2 023	14.02.202 3	FA- 164/199 9	G.R. DAS	GEN ERA L		Order Dtd. 2013-09- 28	FIRST APPEAL		(Seat No-5)
99	17827/2 023	14.02.202 3	CONTC- 814/202 3	P K MALLICK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-5)
10 0	17828/2 023	14.02.202 3	CRLMP- 226/202 3	H.K. PATRA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-5)
10 1	17829/2 023	14.02.202 3	FA- 360/199 8	G.R. DAS	GEN ERA L		Order Dtd. 2014-07- 30	FIRST APPEAL		(Seat No-1)
10 2	17830/2 023	14.02.202 3	CRLMP- 225/202 3	SARAT DASH	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-1)
10 3	17831/2 023	14.02.202 3	FA- 12/1999	G.R. DAS	GEN ERA L		Order Dtd. 2013-02-	FIRST APPEAL		(Seat No-7)

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104	17832/2023	14.02.2023	CMP-768/2022	R. CH. ROUT	C.O.	COURT NO. 20	Order Dtd. 2023-01-31			(Seat No-7)
105	17833/2023	14.02.2023	CONTC-813/2023	P K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2023-02-10			(Seat No-7)
106	17834/2023	14.02.2023	CONTC-864/2023	D BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-10			(Seat No-7)
107	17835/2023	14.02.2023	WP (C) - 3687/2023	MANAS PATI	C.O.	COURT NO. 20	Order Dtd. 2023-02-10			(Seat No-7)
108	17836/2023	14.02.2023	RVWPET-100/2015	SIBA SHANKAR SAHU	GENERAL		Judgement Dtd. 2017-01-30	CIVIL REVISION		(Seat No-1)
109	17837/2023	14.02.2023	WPC (OAC) - 3190/2014	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023-02-10			(Seat No-1)
110	17838/2023	14.02.2023	CONTC-863/2023	D BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-02-10			(Seat No-1)
111	17839/2023	14.02.2023	STREV-64/2016	J. SAHOO	GENERAL		Order Dtd. 2021-12-01			(Seat No-1)

11 2	17840/2 023	14.02.202 3	CONTC- 7384/20 22	R.K. BISOI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10	CONTEMP T	(Seat No-2)
11 3	17841/2 023	14.02.202 3	WP (C) - 3210/20 23	A.K.ROU L	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10	WRIT BRANCH- 7	(Seat No-48)
11 4	17842/2 023	14.02.202 3	CONTC- 819/202 3	P K BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-48)
11 5	17843/2 023	14.02.202 3	WP (C) - 26000/2 017	A.K. RANA	GEN ERA L		Order Dtd. 2023-02- 06	WRIT BRANCH (DIVISI ON BENCH- 2)	(Seat No-112)
11 6	17844/2 023	14.02.202 3	WP (C) - 3579/20 23	R.R.DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10	WRIT BRANCH- 2	(Seat No-7)
11 7	17845/2 023	14.02.202 3	CONTC- 818/202 3	P K BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-7)
11 8	17846/2 023	14.02.202 3	CONTC- 106/202 3	T.BAG	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10		(Seat No-7)



119	17847/2023	14.02.2023	CONTC-816/2023	P K BEHERA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-7)
120	17848/2023	14.02.2023	RSA-453/2003	S.S. SAHU	GEN ERA L		Order Dtd. 2015-06-17 Decree, Last Order,	SECOND APPEAL		(Seat No-3)
121	17849/2023	14.02.2023	CONTC-807/2023	D SAMAL	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-3)
122	17850/2023	14.02.2023	CONTC-105/2023	R.K.MOHANTY	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-3)
123	17851/2023	14.02.2023	ITA-67/2006	S.S. BISWAL	GEN ERA L		Order Dtd. 2019-08-08			(Seat No-3)
124	17852/2023	14.02.2023	CONTC-806/2023	D SAMAL	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-3)
125	17853/2023	14.02.2023	CONTC-874/2023	B.C.PAN DA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-3)
126	17854/2023	14.02.2023	ITA-190/2004	S.S. BISWAL	GEN ERA L		Order Dtd. 2019-08-			(Seat No-3)

							08			
127	17855/2023	14.02.2023	ITA-30/2022	D.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-3)
128	17856/2023	14.02.2023	ITA-189/2004	S.S. BISWAL	GENERAL		Order Dtd. 2019-08-08			(Seat No-3)
129	17857/2023	14.02.2023	ITA-29/2022	D K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-3)
130	17858/2023	14.02.2023	TRP (C) - 304/2022	A.K.ACHARYA	GENERAL		Order Dtd. 2023-02-06			(Seat No-3)
131	17859/2023	14.02.2023	CONTC-724/2023	S.N.JENNA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-3)
132	17860/2023	14.02.2023	ITA-28/2022	D K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-3)
133	17861/2023	14.02.2023	WP (C) - 10883/2010	D.K. JENA	GENERAL		Order Dtd. 2015-02-	WRIT BRANCH-8		(Seat No-39)

							27			
134	17862/2023	14.02.2023	WP(C) - 2136/2010	D.K. JENA	GENERAL		Order Dtd. 2016-01-07		WRIT BRANCH-3	(Seat No-14)
135	17863/2023	14.02.2023	ITA-142/2018	T K NAYAK	C.O.	DR (J)	Order Dtd. 2023-02-09		CIVIL REVISION	(Seat No-4)
136	17864/2023	14.02.2023	WP(C) - 11112/2011	D.K. JENA	GENERAL		Order Dtd. 2015-05-05		WRIT BRANCH-4	(Seat No-38)
137	17865/2023	14.02.2023	CONTC-475/2023	H.K. PATRA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-38)
138	17866/2023	14.02.2023	ITA-31/2022	D K SAHU	C.O.	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02-09			(Seat No-38)
139	17867/2023	14.02.2023	WP(C) - 18257/2011	D.K. JENA	GENERAL		Order Dtd. 2016-05-14		WRIT BRANCH-9	(Seat No-53)
140	17868/2023	14.02.2023	BLAPL-11362/2022	PRATAP SAHOO	C.O.	CO UR T NO .5	Order Dtd. 2023-02-10			(Seat No-53)
141	17869/2023	14.02.2023	ITA-32/2022	D K SAHU	C.O.	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02-09			(Seat No-53)

14 2	17870/2 023	14.02.202 3	WPC (OAC ) - 4565/20 15	D.K.MOH ANTY	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-53)
14 3	17871/2 023	14.02.202 3	ITA- 26/2022	D K SAHU	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-53)
14 4	17872/2 023	14.02.202 3	CONTC- 805/202 3	DILLIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-53)
14 5	17873/2 023	14.02.202 3	WP (C) - 21051/2 012	D.K. JENA	GEN ERA L		Order Dtd. 2018-07- 25		WRIT BRANCH- 1	(Seat No-4)
14 6	17874/2 023	14.02.202 3	WPC (OAC ) - 4567/20 15	D.K.MOH ANTY	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-4)
14 7	17875/2 023	14.02.202 3	CONTC- 804/202 3	DILLIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-4)
14 8	17876/2 023	14.02.202 3	ITA- 20/2022	T K NAYAK	C.O .	CH IE F JU ST IC E'	Order Dtd. 2023-02- 09			(Seat No-4)

						S C O U R T				
14 9	17877/2 023	14.02.202 3	WP(C)- 16756/2 011	D.K. JENA	GEN ERA L		Order Dtd. 2016-08- 10		WRIT BRANCH- 10	(Seat No-55)
15 0	17878/2 023	14.02.202 3	ITA- 39/2020	B K DAS	C.O .	DR (J )	Order Dtd. 2023-02- 09			(Seat No-55)
15 1	17879/2 023	14.02.202 3	WP(C)- 18744/2 016	D.K. JENA	GEN ERA L		Order Dtd. 2016-12- 07		WRIT BRANCH- 1	(Seat No-31)
15 2	17880/2 023	14.02.202 3	ITA- 35/2022	D K SAHU	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-31)
15 3	17881/2 023	14.02.202 3	ITA- 36/2022	D K SAHU	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-31)
15 4	17882/2 023	14.02.202 3	CONTC- 865/202 3	D. BEHERA	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10			(Seat No-31)
15 5	17883/2 023	14.02.202 3	ITA- 24/2022	D K SAHU	C.O .	CH IE F JU	Order Dtd. 2023-02- 09			(Seat No-31)

						ST IC E' S CO UR T				
15 6	17884/2 023	14.02.202 3	ITA- 23/2022	T K NAYAK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-31)
15 7	17885/2 023	14.02.202 3	CONTC- 787/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
15 8	17886/2 023	14.02.202 3	ITA- 33/2022	D K SAHU	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-31)
15 9	17887/2 023	14.02.202 3	CONTC- 796/202 3	D. BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 0	17888/2 023	14.02.202 3	ITA- 34/2022	D K SAHU	C.O .	CH IE F JU ST IC E' S CO	Order Dtd. 2023-02- 09			(Seat No-31)

						UR T				
16 1	17889/2 023	14.02.202 3	CONTC- 767/202 3	S.K. MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 2	17890/2 023	14.02.202 3	CONTC- 318/202 3	S K SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 3	17891/2 023	14.02.202 3	CONTC- 131/202 3	P K PARIDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 4	17892/2 023	14.02.202 3	CONTC- 731/202 3	PRAVAT BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 5	17893/2 023	14.02.202 3	CONTC- 726/202 3	M.R. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 6	17894/2 023	14.02.202 3	CONTC- 798/202 3	S PATTANA IK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-31)
16 7	17895/2 023	14.02.202 3	CONTC- 725/202 3	M.R. SAHOO	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-31)

						NO .2 OLD	10			
168	17896/2023	14.02.2023	WP (C) - 5945/2011	SUVENDU BARIK	GENERAL		Order Dtd. 2019-04-24	& ORDER DTD 13.05.19 & 20.06.19	WRIT BRANCH-6	(Seat No-25)
169	17897/2023	14.02.2023	CONTC-389/2023	MANORAN JAN PADHI	C.O.	COURT NO .2 OLD	Order Dtd. 2023-02-10			(Seat No-25)
170	17898/2023	14.02.2023	WA-595/2020	SUVENDU BARIK	GENERAL		Order Dtd. 2023-02-09Petition, Annexure,			(Seat No-25)
171	17899/2023	14.02.2023	ITA-27/2022	D K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-25)
172	17900/2023	14.02.2023	WP (C) - 19365/2016	D.K. JENA	GENERAL		Order Dtd. 2016-12-22		WRIT BRANCH-7	(Seat No-5)
173	17901/2023	14.02.2023	WA-595/2020	SUVENDU BARIK	GENERAL		Order Dtd. 2023-02-09Petition, Annexure,			(Seat No-5)
174	17902/2023	14.02.2023	WA-595/2020	SUVENDU BARIK	GENERAL		Order Dtd. 2023-02-09Petition, Annexure,			(Seat No-5)
175	17903/2023	14.02.2023	ITA-25/2022	D K SAHU	C.O.	CHIEF	Order Dtd. 2023-02-			(Seat No-5)



						JU ST IC E' S CO UR T	09			
17 6	17904/2 023	14.02.202 3	WP (C) - 3466/20 17	D.K. JENA	GEN ERA L		Order Dtd. 2017-02- 27		WRIT BRANCH- 10	(Seat No-57)
17 7	17905/2 023	14.02.202 3	WP (C) - 25626/2 017	D.K. JENA	GEN ERA L		Order Dtd. 2017-12- 22		WRIT BRANCH- 7	(Seat No-15)
17 8	17906/2 023	14.02.202 3	WP (C) - 18289/2 017	D.K. JENA	GEN ERA L		Order Dtd. 2017-11- 10		WRIT BRANCH- 7	(Seat No-5)
17 9	17907/2 023	14.02.202 3	CONTC- 867/202 3	D. BEHERA	C.O .		Order Dtd. 2023-02- 10			(Seat No-5)
18 0	17908/2 023	14.02.202 3	CONTC- 711/202 3	M.R. ROUTRAY	C.O .		Order Dtd. 2023-02- 10			(Seat No-5)
18 1	17909/2 023	14.02.202 3	WP (C) - 11622/2 017	D.K. JENA	GEN ERA L		Order Dtd. 2019-01- 03		WRIT BRANCH- 9	(Seat No-50)
18 2	17910/2 023	14.02.202 3	CONTC- 710/202 3	M.R. ROUTRAY	C.O .		Order Dtd. 2023-02- 10			(Seat No-50)
18 3	17911/2 023	14.02.202 3	WP (C) - 3655/20 19	D.K. JENA	GEN ERA L		Order Dtd. 2019-02- 28		WRIT BRANCH- 4	(Seat No-17)
18 4	17912/2 023	14.02.202 3	CONTC- 709/202 3	M.R. ROUTRAY	C.O .		Order Dtd. 2023-02- 10			(Seat No-17)
18 5	17913/2 023	14.02.202 3	CONTC- 706/202 3	M.R. ROUTRAY	C.O .		Order Dtd. 2023-02- 10			(Seat No-17)
18 6	17914/2 023	14.02.202 3	WP (C) - 3653/20 19	D.K. JENA	GEN ERA L		Order Dtd. 2019-02- 28		WRIT BRANCH- 4	(Seat No-17)

187	17915/2023	14.02.2023	CONTC-707/2023	M.R. ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-17)
188	17916/2023	14.02.2023	WP (C) - 10098/2009	D.K. JENA	GENERAL		Order Dtd. 2015-03-09	WRIT BRANCH-3		(Seat No-14)
189	17917/2023	14.02.2023	WPCRL-10/2023	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-08			(Seat No-14)
190	17918/2023	14.02.2023	WP (C) - 1759/2009	D.K. JENA	GENERAL		Order Dtd. 2015-02-23	WRIT BRANCH-4		(Seat No-38)
191	17919/2023	14.02.2023	WPCRL-15/2023	S.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-13			(Seat No-38)
192	17920/2023	14.02.2023	WP (C) - 8684/2008	D.K. JENA	GENERAL		Order Dtd. 2013-12-05	WRIT BRANCH-3		(Seat No-14)
193	17921/2023	14.02.2023	WPC (OAC) - 4568/2015	D.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-02-10			(Seat No-14)
194	17922/2023	14.02.2023	WPCRL-15/2023	S.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2023-02-13			(Seat No-14)
195	17923/2023	14.02.2023	WP (C) - 3158/2023	SUMANTA DAS	C.O.	COURT NO. 1	Order Dtd. 2023-02-10			(Seat No-14)
196	17924/2023	14.02.2023	WP (C) - 36307/2022	ASHOK KUMAR PARIDA	C.O.	COURT NO.	Order Dtd. 2023-02-09			(Seat No-14)

						3 OL D				
19 7	17925/2 023	14.02.202 3	CONTC- 708/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-14)
19 8	17926/2 023	14.02.202 3	CONTC- 705/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-14)
19 9	17927/2 023	14.02.202 3	CONTC- 704/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-14)
20 0	17928/2 023	14.02.202 3	WP (C) - 10012/2 008	D.K. JENA	GEN ERA L		Order Dtd. 2014-09- 08		WRIT BRANCH- 2	(Seat No-6)
20 1	17929/2 023	14.02.202 3	CONTC- 786/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-6)
20 2	17930/2 023	14.02.202 3	CONTC- 716/202 3	M.R. ROUTRAY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-6)
20 3	17931/2 023	14.02.202 3	WP (C) - 14652/2 008	D.K. JENA	GEN ERA L		Order Dtd. 2014-07- 08		WRIT BRANCH- 5	(Seat No-32)
20 4	17932/2 023	14.02.202 3	CONTC- 715/202	M.R. ROUTRAY	C.O .		Order Dtd.			(Seat No-32)

			3				2023-02-10			
205	17933/2023	14.02.2023	WP (C) - 8442/2009	D.K. JENA	GENERAL		Order Dtd. 2016-10-31		WRIT BRANCH-1	(Seat No-31)
206	17934/2023	14.02.2023	CONTC-714/2023	M.R. ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-31)
207	17935/2023	14.02.2023	WP (C) - 17413/2008	D.K. JENA	GENERAL		Order Dtd. 2015-02-19		WRIT BRANCH-5	(Seat No-47)
208	17936/2023	14.02.2023	WP (C) - 4727/2007	D.K. JENA	GENERAL		Order Dtd. 2016-11-01		WRIT BRANCH-6	(Seat No-36)
209	17937/2023	14.02.2023	CONTC-1673/2017	D.K. JENA	GENERAL		Order Dtd. 2019-01-15		CONTEMP T	(Seat No-3)
210	17938/2023	14.02.2023	CONTC-713/2023	M.R. ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-3)
211	17939/2023	14.02.2023	CONTC-712/2023	M.R. ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-3)
212	17940/2023	14.02.2023	CONTC-1386/2016	D.K. JENA	GENERAL		Order Dtd. 2018-07-26		CONTEMP T	(Seat No-5)
213	17941/2023	14.02.2023	CONTC-677/2023	M.K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-5)
214	17942/2023	14.02.2023	WP (C) - 2984/2023	AJAYA KUMAR NAYAK	GENERAL		Order Dtd. 2023-02-03			(Seat No-5)
215	17943/2023	14.02.2023	CONTC-642/2023	TAPAN SWAIN	C.O.	COURT NO. 2	Order Dtd. 2023-02-10			(Seat No-5)

						OLD				
216	17944/2023	14.02.2023	WP (C) - 5417/2013	H.K.MAHANTA	GENERAL		Order Dtd. 2022-07-18			(Seat No-5)
217	17945/2023	14.02.2023	CONTC-719/2023	M.R.ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-5)
218	17946/2023	14.02.2023	WP (C) - 26572/2022	A.K.ROUL	GENERAL		Order Dtd. 2023-01-11			(Seat No-5)
219	17947/2023	14.02.2023	CONTC-718/2023	M.R.ROUTRAY	C.O.		Order Dtd. 2023-02-10			(Seat No-5)
220	17948/2023	14.02.2023	WP (C) - 11061/2014	J.SAHOO	GENERAL		Order Dtd. 2017-12-14	WRIT BRANCH-1		(Seat No-30)
221	17949/2023	14.02.2023	WP (C) - 13759/2010	M.K.PANI	GENERAL		Order Dtd. 2022-09-15			(Seat No-30)
222	17950/2023	14.02.2023	WP (C) - 36253/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-30)
223	17951/2023	14.02.2023	WP (C) - 36253/2022	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-09			(Seat No-30)
224	17952/2023	14.02.2023	WP (C) - 1823/2023	B.DAS	C.O.	COURT NO.	Order Dtd. 2023-02-09			(Seat No-30)

						3 OL D				
22 5	17953/2 023	14.02.202 3	WP(C)- 554/202 3	B K BEHERA	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 07		WRIT BRANCH- 6	(Seat No-24)
22 6	17954/2 023	14.02.202 3	CRLMP- 182/202 3	K C SAMAL	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13			(Seat No-24)
22 7	17955/2 023	14.02.202 3	RPFAM- 45/2016	K K NATH	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 13			(Seat No-24)
22 8	17956/2 023	14.02.202 3	CONTC- 1450/20 20	S.R.TRI PATHY	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 10			(Seat No-24)
22 9	17957/2 023	14.02.202 3	WP(C)- 9100/20 22	B BEHERA	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 13		WRIT BRANCH- 1	(Seat No-1)
23 0	17958/2 023	14.02.202 3	CONTC- 6629/20 21	B.D.BIS WAL	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
23 1	17959/2 023	14.02.202 3	CONTC- 4985/20 22	RABI SAMAL	GEN ERA L		Order Dtd. 2023-01- 24			(Seat No-1)
23 2	17960/2 023	14.02.202 3	WP(C)- 9429/20 07	U KUMAR	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 08			(Seat No-1)
23 3	17961/2 023	14.02.202 3	RSA- 92/2022	R M NAYAK	C.O .	CO UR	Order Dtd.			(Seat No-1)

						T NO .23	2023-01-27			
23 4	17962/2 023	14.02.202 3	WP (C) - 3638/20 11	S MOHARAN A	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 07			(Seat No-1)
23 5	17963/2 023	14.02.202 3	RPFAM- 90/2016	N SINGH	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 13			(Seat No-1)
23 6	17964/2 023	14.02.202 3	RPFAM- 81/2016	P K MOHANTY	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 13			(Seat No-1)
23 7	17965/2 023	14.02.202 3	CMP- 141/202 3	M R BARIK	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 13			(Seat No-1)
23 8	17966/2 023	14.02.202 3	CMP- 83/2023	J PRADHAN	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 13			(Seat No-1)
23 9	17967/2 023	14.02.202 3	CMP- 86/2023	L MOHANTY	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 10			(Seat No-1)
24 0	17968/2 023	14.02.202 3	CONTC- 6443/20 21	MR. R.N. BISWAL	C.O .	CO UR T NO . 16	Order Dtd. 2023-02- 10		CONTEMP T	(Seat No-5)
24 1	17969/2 023	14.02.202 3	WP (C) - 2597/20 23	B C PANDA	C.O .	CO UR T NO . 20	Order Dtd. 2023-02- 10			(Seat No-5)
24	17970/2	14.02.202	CONTC-	R.R.DAS	C.O	CO	Order		CONTEMP	(Seat No-1)

2	023	3	4527/2021		.	UR T NO .16	Dtd. 2023-02-10		T	
243	17971/2023	14.02.2023	WP (C) - 23600/2022	SANTOSH KUMAR MAHANTY	C.O.	CO UR T NO .20	Order Dtd. 2023-02-13			(Seat No-1)
244	17972/2023	14.02.2023	BLAPL-4282/2022	ASHOK SAHOO	C.O.	CO UR T NO .5	Order Dtd. 2023-02-10			(Seat No-1)
245	17973/2023	14.02.2023	WP (C) - 36256/2022	BISWARA NJAN DALAI	C.O.	CO UR T NO .20	Order Dtd. 2023-02-10			(Seat No-1)
246	17974/2023	14.02.2023	CMP-98/2023	A K ROUL	C.O.	CO UR T NO .20	Order Dtd. 2023-02-10		WRIT BRANCH-5	(Seat No-21)
247	17975/2023	14.02.2023	CONTC-793/2023	M PATI	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-21)
248	17976/2023	14.02.2023	CRLA-217/2015	N. SAHOO	C.O.	CO UR T NO .22	Order Dtd. 2023-02-10			(Seat No-21)
249	17977/2023	14.02.2023	CONTC-717/2023	M.R. ROUTRAY	C.O.	CO UR T NO .22	Order Dtd. 2023-02-10			(Seat No-21)
250	17978/2023	14.02.2023	CONTC-696/2023	R.C. MUDULI	C.O.	CO UR T NO	Order Dtd. 2023-02-10			(Seat No-21)



						. 2 OL D				
25 1	17979/2 023	14.02.202 3	CONTC- 794/202 3	M PATI	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-21)
25 2	17980/2 023	14.02.202 3	CONTC- 649/202 3	A.K. JATI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
25 3	17981/2 023	14.02.202 3	CONTC- 795/202 3	M PATI	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-21)
25 4	17982/2 023	14.02.202 3	CONTC- 785/202 3	B K SWAIN	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-21)
25 5	17983/2 023	14.02.202 3	CONTC- 618/202 3	JYOTSNA RANI HOTA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
25 6	17984/2 023	14.02.202 3	CONTC- 614/202 3	S.K. SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
25	17985/2	14.02.202	CONTC-	J.	C.O	CO	Order			(Seat No-21)

7	023	3	460/202 3	PRADHAN	.	UR T NO . 2 OL D	Dtd. 2023-02- 10			
25 8	17986/2 023	14.02.202 3	BLAPL- 465/202 3	TUKUNA KUMAR MISHRA	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 10			(Seat No-21)
25 9	17987/2 023	14.02.202 3	CONTC- 458/202 3	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 0	17988/2 023	14.02.202 3	CONTC- 461/202 3	G. JAYASIN GH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 1	17989/2 023	14.02.202 3	BLAPL- 519/202 3	P SAHOO	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 10			(Seat No-21)
26 2	17990/2 023	14.02.202 3	CONTC- 451/202 3	D.K. JENA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 3	17991/2 023	14.02.202 3	CONTC- 663/202 3	M.R. ROUTRAY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 4	17992/2 023	14.02.202 3	BLAPL- 953/202	R K BARIK	C.O .	CO UR	Order Dtd.			(Seat No-21)

			3			T NO .17	2023-02-13			
26 5	17993/2 023	14.02.202 3	CONTC- 371/202 3	SOBHANA SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 6	17994/2 023	14.02.202 3	CONTC- 388/202 3	J. PRADHAN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 7	17995/2 023	14.02.202 3	BLAPL- 956/202 3	R K BARIK	C.O .	CO UR T NO .17	Order Dtd. 2023-02- 13			(Seat No-21)
26 8	17996/2 023	14.02.202 3	CONTC- 476/202 3	B.K. SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
26 9	17997/2 023	14.02.202 3	CONTC- 351/202 3	B. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 10			(Seat No-21)
27 0	17998/2 023	14.02.202 3	BLAPL- 962/202 3	P NAYAK	C.O .	CO UR T NO .17	Order Dtd. 2023-02- 13			(Seat No-21)
27 1	17999/2 023	14.02.202 3	WP (C) - 3260/20 23	P.K.SWA IN	C.O .	CO UR T NO .	Order Dtd. 2023-02- 07			(Seat No-21)

						3			
27 2	18000/2 023	14.02.202 3	BLAPL- 5906/20 22	S BARIK	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13		(Seat No-21)
27 3	18001/2 023	14.02.202 3	BLAPL- 977/202 3	H K DASH	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13		(Seat No-21)
27 4	18002/2 023	14.02.202 3	BLAPL- 983/202 3	A K MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13		(Seat No-21)
27 5	18003/2 023	14.02.202 3	WP (C) - 3944/20 23	A J ROUL	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13		(Seat No-21)
27 6	18004/2 023	14.02.202 3	ARBP- 63/2022	D NAYAK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10		(Seat No-21)
27 7	18005/2 023	14.02.202 3	CRLMC- 3193/20 17	J K MOHARAN A	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10		(Seat No-21)
27 8	18006/2 023	14.02.202 3	CRLMC- 224/201 8	K SHIEISH	C.O .	CO UR T NO	Order Dtd. 2023-02- 10		(Seat No-21)

						. 5			
27 9	18007/2 023	14.02.202 3	CRLMC- 609/201 8	H K MOHANTA	C.O T .	CO UR T NO . 1	Order Dtd. 2023-02- 10		(Seat No-21)
28 0	18008/2 023	14.02.202 3	CRLMC- 3193/20 17	P K MOHANTY	C.O T .	CO UR T NO . 1	Order Dtd. 2023-02- 10		(Seat No-21)
28 1	18009/2 023	14.02.202 3	WP (C) - 21989/2 020	M.K. PANI	GEN ERA L		PetitionA nnexure, E ntire Order,		(Seat No-21)
28 2	18010/2 023	14.02.202 3	RPFAM- 197/201 7	M.K. PANI	GEN ERA L		Order Dtd. 2022-09- 05		(Seat No-21)
28 3	18011/2 023	14.02.202 3	CRLMC- 132/201 8	G C JENA	C.O T .	CO UR T NO . 1	Order Dtd. 2023-02- 10		(Seat No-21)
28 4	18012/2 023	14.02.202 3	CRLMC- 133/201 8	G C JENA	C.O T .	CO UR T NO . 1	Order Dtd. 2023-02- 10		(Seat No-21)
28 5	18013/2 023	14.02.202 3	BLAPL- 9021/20 22	LAXMIDH AR MOHANTY	C.O T .	CO UR T NO . 17	Order Dtd. 2023-02- 10		(Seat No-21)
28 6	18014/2 023	14.02.202 3	CRLMC- 214/201 8	A K MOHANTY	C.O T .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10		(Seat No-21)
28 7	18015/2 023	14.02.202 3	BLAPL- 11153/2 022	R.K. BARIK	C.O T .	CO UR T NO .	Order Dtd. 2023-02- 10		(Seat No-21)

						17				
288	18016/2023	14.02.2023	WP(C) - 17936/2010	S.P. SAHOO	GENERAL		Order Dtd. 2016-01-27		WRIT BRANCH-6	(Seat No-26)
289	18017/2023	14.02.2023	CRLMC-94/2018	D SWAIN	C.O	CO UR T NO .3	Order Dtd. 2023-02-10			(Seat No-26)
290	18018/2023	14.02.2023	BLAPL-11771/2022	A. MOHANTY	C.O	CO UR T NO .17	Order Dtd. 2023-02-10			(Seat No-26)
291	18019/2023	14.02.2023	BLAPL-11747/2022	SARAT DASH	C.O	CO UR T NO .5	Order Dtd. 2023-02-10			(Seat No-26)
292	18020/2023	14.02.2023	CRLMC-95/2018	D SWAIN	C.O	CO UR T NO .3	Order Dtd. 2023-02-10			(Seat No-26)
293	18021/2023	14.02.2023	BLAPL-12460/2022	ASHOK KUMAR SARANGI	C.O	CO UR T NO .5	Order Dtd. 2023-02-10			(Seat No-26)
294	18022/2023	14.02.2023	CRLMC-567/2018	M C MOHANTY	C.O	CO UR T NO .2 OLD	Order Dtd. 2023-02-10			(Seat No-26)
295	18023/2023	14.02.2023	BLAPL-12628/2022	R.K. MALLICK	C.O	CO UR T NO .5	Order Dtd. 2023-02-10			(Seat No-26)
296	18024/2023	14.02.2023	BLAPL-12749/2022	P.K. MOHANTY	C.O	CO UR T NO	Order Dtd. 2023-01-20			(Seat No-26)

						. 11				
29 7	18025/2 023	14.02.202 3	CRLMC- 3199/20 17	R K MALLICK	C.O .	CO UR T NO . 11	Order Dtd. 2023-02- 10			(Seat No-26)
29 8	18026/2 023	14.02.202 3	BLAPL- 12757/2 022	SATYAJI T MUKHERJ EE	C.O .	CO UR T NO . 11	Order Dtd. 2023-02- 10			(Seat No-26)
29 9	18027/2 023	14.02.202 3	BLAPL- 11618/2 021	S K SINGH	C.O .	CO UR T NO . 7	Order Dtd. 2023-02- 13			(Seat No-26)
30 0	18028/2 023	14.02.202 3	BLAPL- 11617/2 021	S K SINGH	C.O .	CO UR T NO . 7	Order Dtd. 2023-02- 13			(Seat No-26)
30 1	18029/2 023	14.02.202 3	WP (C) - 6063/20 10	S. MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2023-01- 30			(Seat No-26)
30 2	18030/2 023	14.02.202 3	CRLMP- 178/202 3	BYOMAKE SH TRIPATH Y	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 09			(Seat No-26)
30 3	18031/2 023	14.02.202 3	CRLA- 87/2023	K K NATH	C.O .	CO UR T NO . 5	Order Dtd. 2023-02- 13	CRIMINA L APPEAL		(Seat No-9)
30 4	18032/2 023	14.02.202 3	WP (C) - 6063/20 10	R.K. MAHABHO I	C.O .	CO UR T NO . 17	Order Dtd. 2023-01- 30			(Seat No-9)
30 5	18033/2 023	14.02.202 3	CRLMP- 216/202 3	G.C. JENA	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-9)

						NO .6	10			
30 6	18034/2 023	14.02.202 3	BLAPL- 1539/20 22	S. BARIK	C.O .	CO UR T NO .11	Order Dtd. 2023-02- 13			(Seat No-9)
30 7	18035/2 023	14.02.202 3	CRLMP- 228/202 3	M.K. SWAIN	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-9)
30 8	18036/2 023	14.02.202 3	BLAPL- 936/202 2	N.C. SINHA	C.O .	CO UR T NO .11	Order Dtd. 2023-02- 13			(Seat No-9)
30 9	18037/2 023	14.02.202 3	BLAPL- 944/202 2	R.K. MALLICK	C.O .	CO UR T NO .11	Order Dtd. 2023-02- 13			(Seat No-9)
31 0	18038/2 023	14.02.202 3	BLAPL- 6709/20 22	B S SWAIN	C.O .	CO UR T NO .5	Order Dtd. 2023-02- 10	BAIL- 1 (CRIMI NAL MISC-1)		(Seat No-3)
31 1	18039/2 023	14.02.202 3	BLAPL- 10469/2 021	A. DAS	C.O .	CO UR T NO .7	Order Dtd. 2023-02- 13			(Seat No-3)
31 2	18040/2 023	14.02.202 3	CRLMP- 210/202 3	SAKTI PRASAD DAS	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-3)
31 3	18041/2 023	14.02.202 3	BLAPL- 12764/2 022	ASUTOSH TRIPATH Y	C.O .	CO UR T NO .11	Order Dtd. 2023-02- 10			(Seat No-3)
31 4	18042/2 023	14.02.202 3	BLAPL- 5786/20	A. PREM	C.O .	CO UR	Order Dtd.			(Seat No-3)



			22			T NO . 11	2023-02-13			
31 5	18043/2 023	14.02.202 3	CRLMP- 205/202 3	B.BEHER A	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 09			(Seat No-3)
31 6	18044/2 023	14.02.202 3	BLAPL- 425/202 3	J PRADHAN	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 10			(Seat No-3)
31 7	18045/2 023	14.02.202 3	CRLMP- 221/202 3	A. PARIDA	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 10			(Seat No-3)
31 8	18046/2 023	14.02.202 3	BLAPL- 5666/20 22	P.K. DAS	C.O .	CO UR T NO . 11	Order Dtd. 2023-02- 13			(Seat No-3)
31 9	18047/2 023	14.02.202 3	BLAPL- 456/202 3	AVIRAM PATRA	C.O .	CO UR T NO . 17				(Seat No-3)
32 0	18048/2 023	14.02.202 3	CRLMP- 220/202 3	M.N.MOH ANTY	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 10			(Seat No-3)
32 1	18049/2 023	14.02.202 3	CRLMP- 897/202 2	PADMALA YA MOHAPAT RA	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 10			(Seat No-3)
32 2	18050/2 023	14.02.202 3	CRLMP- 242/202 3	A. PREM	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13			(Seat No-3)
32	18051/2	14.02.202	CRLMP-	P.	C.O	CO	Order			(Seat No-3)

3	023	3	238/2023	PANDA	.	UR T NO 6	Dtd. 2023-02-13			
324	18052/2023	14.02.2023	CRLMP-253/2023	M. ROUT	C.O.	CO UR T NO 6	Order Dtd. 2023-02-13			(Seat No-3)
325	18053/2023	14.02.2023	CRLA-99/2022	J.R. DAS	C.O.	CO UR T NO 6	Order Dtd. 2023-02-10			(Seat No-3)
326	18054/2023	14.02.2023	CRLA-468/2012	J. SAHOO	C.O.	CO UR T NO 22	Order Dtd. 2023-02-10	CRIMINAL APPEAL		(Seat No-4)
327	18055/2023	14.02.2023	WP(C)-23343/2014	SARAT KU PRADHAN	GEN ERA L		Entire Order	WRIT BRANCH-3		(Seat No-28)
328	18056/2023	14.02.2023	BLAPL-3660/2022	BALARAM SINGH	C.O.	CO UR T NO 2 OL D	Order Dtd. 2023-02-13			(Seat No-28)
329	18057/2023	14.02.2023	BLAPL-1358/2022	BALARAM SINGH	C.O.	CO UR T NO 11	Order Dtd. 2023-02-13			(Seat No-28)
330	18058/2023	14.02.2023	BLAPL-4939/2022	SARAT DASH	C.O.	CO UR T NO 2 OL D	Order Dtd. 2023-02-13			(Seat No-28)
331	18059/2023	14.02.2023	BLAPL-3894/2022	R.K. MALLICK	C.O.	CO UR T NO	Order Dtd. 2023-02-13			(Seat No-28)

						2 OL D				
33 2	18060/2 023	14.02.202 3	BLAPL- 7894/20 21	NIRANJA N SAHOO	C.O T .	CO UR T NO . 7	Order Dtd. 2023-02- 13			(Seat No-28)
33 3	18061/2 023	14.02.202 3	BLAPL- 5338/20 22	J.R. DAS	C.O T .	CO UR T NO . 11	Order Dtd. 2023-02- 13			(Seat No-28)
33 4	18062/2 023	14.02.202 3	BLAPL- 11619/2 021	S.K. SINGH	C.O T .	CO UR T NO . 5	Order Dtd. 2023-02- 13			(Seat No-28)
33 5	18063/2 023	14.02.202 3	BLAPL- 11620/2 021	S.K. SINGH	C.O T .	CO UR T NO . 7	Order Dtd. 2023-02- 13			(Seat No-28)
33 6	18064/2 023	14.02.202 3	BLAPL- 11616/2 021	S.K. SINGH	C.O T .	CO UR T NO . 7	Order Dtd. 2023-02- 13			(Seat No-28)
33 7	18065/2 023	14.02.202 3	BLAPL- 11608/2 021	S.K. SINGH	C.O T .	CO UR T NO . 5	Order Dtd. 2023-02- 13			(Seat No-28)
33 8	18066/2 023	14.02.202 3	WP (C) - 3942/20 23	AMLANJY OTI ROUT	C.O T .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-28)
33 9	18067/2 023	14.02.202 3	ITA- 4/2022	D.K. SAHU	C.O T .	CH IE F JU ST IC	Order Dtd. 2023-02- 08			(Seat No-28)

						E'S CO UR T			
34 0	18068/2 023	14.02.202 3	WP (C) - 2544/20 23	B.K. DAS	C.O .	CH IE F JU ST IC E'S CO UR T	Order Dtd. 2023-02- 10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Seat No-122)
34 1	18069/2 023	14.02.202 3	WP (C) - 2544/20 23	B.K. BEHERA	C.O .	CH IE F JU ST IC E'S CO UR T	Order Dtd. 2023-02- 10	WRIT BRANCH (DIVISI ON BENCH- 3)	(Seat No-122)
34 2	18070/2 023	14.02.202 3	MACA- 445/202 0	J.P. TRIPATH Y	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 07		(Seat No-122)
34 3	18071/2 023	14.02.202 3	BLAPL- 10345/2 022	B. DAS	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13		(Seat No-122)
34 4	18072/2 023	14.02.202 3	CRLA- 439/202 1	S.BARIK	GEN ERA L		Order Dtd. 2023-02- 13	CRIMINA L APPEAL	(Seat No-5)
34 5	18073/2 023	14.02.202 3	CRLA- 1210/20 22	S.BARIK	C.O .	CO UR T NO . 7	Order Dtd. 2023-02- 13		(Seat No-5)
34 6	18074/2 023	14.02.202 3	BLAPL- 8057/20 22	HRUDANA NDA MOHAPAT RA	C.O .	CO UR T NO	Order Dtd. 2023-02- 13	BAIL- 2 (CRMIN AL MISC-2)	(Seat No-9)

						. 17				
34 7	18075/2 023	14.02.202 3	CRLMC- 118/202 3	T.R. DAS	C.O .	CO UR T NO . 12	Order Dtd. 2023-02- 08			(Seat No-9)
34 8	18076/2 023	14.02.202 3	CRLMC- 469/202 3	RAHUL SETHI	C.O .	CO UR T NO . 12	Order Dtd. 2023-02- 08			(Seat No-9)
34 9	18077/2 023	14.02.202 3	WP(C) - 2546/20 23	B.K. DAS	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10	WRIT BRANCH (DIVISI ON BENCH- 3)		(Seat No-122)
35 0	18078/2 023	14.02.202 3	BLAPL- 10149/2 022	T.R. DAS	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13			(Seat No-122)
35 1	18079/2 023	14.02.202 3	WP(C) - 2546/20 23	B.K. BEHERA	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10	WRIT BRANCH (DIVISI ON BENCH- 3)		(Seat No-122)
35 2	18080/2 023	14.02.202 3	BLAPL- 9527/20 22	P.K.MOH ANTY	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13			(Seat No-122)
35 3	18081/2 023	14.02.202 3	WP(C) - 3812/20 23	ASHOK KUMAR SARANGI	C.O .	CO UR T NO .	Order Dtd. 2023-02- 13			(Seat No-122)

						22			
354	18082/2023	14.02.2023	BLAPL-8837/2022	P.R.SWAIN	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
355	18083/2023	14.02.2023	WP(C)-19887/2017	J.SAHOO	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
356	18084/2023	14.02.2023	BLAPL-9133/2022	S.BARIK	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
357	18085/2023	14.02.2023	WP(C)-19887/2017	M.BEHERA	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
358	18086/2023	14.02.2023	BLAPL-9176/2022	B.R.MOHANTY	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
359	18087/2023	14.02.2023	WP(C)-26237/2011	AKASH BEHERA	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
360	18088/2023	14.02.2023	BLAPL-8686/2022	A.K.MOHANTY	C.O.	CO UR T NO .17	Order Dtd. 2023-02-13		(Seat No-122)
361	18089/2023	14.02.2023	CONTC-7163/2022	BIKRAM SAMAL	C.O.	CO UR T NO .22	Order Dtd. 2023-02-13		(Seat No-122)
362	18090/2023	14.02.2023	CONTC-7356/2022	S.BISWAL	C.O.	CO UR T NO	Order Dtd. 2023-02-13		(Seat No-122)

						. 22				
36 3	18091/2 023	14.02.202 3	WPC (OA) - 1312/20 15	D. BEHERA	C.O .	CO UR T NO . 9	Order Dtd. 2023-02- 13			(Seat No-122)
36 4	18092/2 023	14.02.202 3	WPC (OA) - 1311/20 15	D. BEHERA	C.O .	CO UR T NO . 9	Order Dtd. 2023-02- 13			(Seat No-122)
36 5	18093/2 023	14.02.202 3	WP (C) - 19889/2 017	J. SAHOO	C.O .	CO UR T NO . 9	Order Dtd. 2023-02- 13			(Seat No-122)
36 6	18094/2 023	14.02.202 3	WP (C) - 19889/2 017	M. BEHERA	C.O .	CO UR T NO . 9	Order Dtd. 2023-02- 13			(Seat No-122)
36 7	18095/2 023	14.02.202 3	BLAPL- 7644/20 22	B.R. MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13			(Seat No-122)
36 8	18096/2 023	14.02.202 3	BLAPL- 8577/20 22	NIRANJA N HARICHA NDAN	C.O .	CO UR T NO . 10	Order Dtd. 2023-02- 13			(Seat No-122)
36 9	18097/2 023	14.02.202 3	WP (C) - 25851/2 014	M.R. BARIK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-122)
37 0	18098/2 023	14.02.202 3	WP (C) - 3967/20 23	A.K. PRADHAN	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 13			(Seat No-122)
37	18099/2	14.02.202	WP (C) -	D.	C.O	CO	Order			(Seat No-122)

1	023	3	3902/2023	BISWAL	.	UR T NO .22	Dtd. 2023-02-13			
37 2	18100/2 023	14.02.2023	RSA-113/2017	D. NAYAK	C.O.	CO UR T NO .7	Order Dtd. 2023-02-13		SECOND APPEAL	(Seat No-5)
37 3	18101/2 023	14.02.2023	WA-302/2018	B.K. DALAI	C.O.	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02-13			(Seat No-5)
37 4	18102/2 023	14.02.2023	WP(C)-15934/2020	M. NAYAK	C.O.	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02-10			(Seat No-5)
37 5	18103/2 023	14.02.2023	WA-302/2018	S.S. MOHAPAT RA	C.O.	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02-13			(Seat No-5)
37 6	18104/2 023	14.02.2023	WP(C)-20212/2019	J. PRADHAN	C.O.	CO UR T NO .1	Order Dtd. 2023-02-13			(Seat No-5)
37 7	18105/2 023	14.02.2023	WP(C)-20212/2019	SARAT DASH	C.O.	CO UR T NO	Order Dtd. 2023-02-13			(Seat No-5)



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37 8	18106/2 023	14.02.202 3	RVWPET- 19/2022	B.K. MAHARAN A	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 10		CIVIL REVISIO N	(Seat No-1)
37 9	18107/2 023	14.02.202 3	RVWPET- 19/2014	S.P. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
38 0	18108/2 023	14.02.202 3	CRLA- 175/202 0	A.K. MOHANTY	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 13		CRIMINA L APPEAL	(Seat No-4)
38 1	18109/2 023	14.02.202 3	CONTC- 848/202 3	S.K. MISHRA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
38 2	18110/2 023	14.02.202 3	WP (C) - 17345/2 020	PURUSOT TAM CHULI	C.O .	CO UR T NO . 22	Order Dtd. 2023-02- 13			(Seat No-4)
38 3	18111/2 023	14.02.202 3	WPC (OA) - 1196/20 14	S. DASH	C.O .	CO UR T NO . 9	Order Dtd. 2023-02- 13			(Seat No-4)
38 4	18112/2 023	14.02.202 3	WP (C) - 17345/2 020	TAPAN SWAIN	C.O .	CO UR T NO	Order Dtd. 2023-02- 13			(Seat No-4)

						. 22			
38 5	18113/2 023	14.02.202 3	BLAPL- 870/202 3	P.K. MOHANTY	C.O T .	CO UR NO . 17	Order Dtd. 2023-02- 09		(Seat No-4)
38 6	18114/2 023	14.02.202 3	WP (C) - 19861/2 017	J. SAHOO	C.O T .	CO UR NO . 17	Order Dtd. 2023-02- 13		(Seat No-4)
38 7	18115/2 023	14.02.202 3	WP (C) - 19861/2 017	M.BEHER A	C.O T .	CO UR NO . 17	Order Dtd. 2023-02- 13		(Seat No-4)
38 8	18116/2 023	14.02.202 3	CRLMC- 2436/20 15	H.K. DAS	C.O T .	CO UR NO . 12	Order Dtd. 2023-02- 09		(Seat No-4)
38 9	18117/2 023	14.02.202 3	BLAPL- 508/202 3	S.BARIK	C.O T .	CO UR NO . 10	Order Dtd. 2023-02- 13		(Seat No-4)
39 0	18118/2 023	14.02.202 3	BLAPL- 508/202 3	S.BARIK	C.O T .	CO UR NO . 10	Order Dtd. 2023-02- 13		(Seat No-4)
39 1	18119/2 023	14.02.202 3	BLAPL- 9831/20 22	HEMANTA KUMAR MOHANTA	C.O T .	CO UR NO . 17	Order Dtd. 2023-02- 13		(Seat No-4)
39 2	18120/2 023	14.02.202 3	BLAPL- 8851/20 22	SURENDR A DAS	C.O T .	CO UR NO . 17	Order Dtd. 2023-02- 13		(Seat No-4)
39 3	18121/2 023	14.02.202 3	WP (C) - 3295/20 23	SANJIB KUMAR BHANJAD	C.O T .	CO UR T	Order Dtd. 2023-02-		(Seat No-4)

				EO		NO .3 OL D	13			
39 4	18122/2 023	14.02.202 3	BLAPL- 8761/20 22	J.R. DAS	C.O .	CO UR T NO . 17	Order Dtd. 2023-02- 13			(Seat No-4)
39 5	18123/2 023	14.02.202 3	TRP (C) - 447/202 2	U.C. JENA	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 10			(Seat No-4)
39 6	18124/2 023	14.02.202 3	WP (C) - 3658/20 23	S.K. PRADHAN	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
39 7	18125/2 023	14.02.202 3	WP (C) - 3657/20 23	S.K. PRADHAN	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
39 8	18126/2 023	14.02.202 3	WPC (OAC ) - 4385/20 16	B.K. SWAIN	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 09			(Seat No-4)
39 9	18127/2 023	14.02.202 3	WP (C) - 10979/2 013	DR.AJIT KU.JENA	GEN ERA L		Order Dtd. 2023-01- 30			(Seat No-4)
40 0	18128/2 023	14.02.202 3	WP (C) - 3652/20 23	S.K. PRADHAN	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)

40 1	18129/2 023	14.02.202 3	WP (C) - 3654/20 23	S.K. PAR IDA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
40 2	18130/2 023	14.02.202 3	WP (C) - 3655/20 23	S.K. PAR IDA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
40 3	18131/2 023	14.02.202 3	WP (C) - 3518/20 23	M.R. SAHOO	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
40 4	18132/2 023	14.02.202 3	WP (C) - 14220/2 020	J.C. BARAL	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
40 5	18133/2 023	14.02.202 3	WP (C) - 27046/2 022	DEBENDR A BEHERA	C.O .	DR (J )	Order Dtd. 2023-02- 13			(Seat No-4)
40 6	18134/2 023	14.02.202 3	WP (C) - 19901/2 017	J. SAHOO	C.O .	DR (J )	Order Dtd. 2023-02- 13			(Seat No-4)
40 7	18135/2 023	14.02.202 3	WP (C) - 19901/2 017	M.BEHER A	C.O .	DR (J )	Order Dtd. 2023-02- 13			(Seat No-4)
40 8	18136/2 023	14.02.202 3	WP (C) - 3336/20 23	RANJIT SAMAL	C.O .	DR (J )	Order Dtd. 2023-02- 13			(Seat No-4)
40 9	18137/2 023	14.02.202 3	WP (C) - 3338/20 23	RANJIT SAMAL	C.O .	DR (J )	Order Dtd. 2023-02- 13			(Seat No-4)
41	18138/2	14.02.202	RSA-	P.K.	C.O	CO	Order			(Seat No-4)

0	023	3	136/2018	PANI	.	UR T NO 23	Dtd. 2023-01-27			
411	18139/2023	14.02.2023	RVWPET-26/2023	M NAYAK	C.O.	CO UR T NO .6	Order Dtd. 2023-02-13		CIVIL REVISIO N	(Seat No-1)
412	18140/2023	14.02.2023	BLAPL-926/2023	TAPAN JYOTI PANI	C.O.	CO UR T NO .6	Order Dtd. 2023-02-10			(Seat No-1)
413	18141/2023	14.02.2023	BLAPL-188/2023	ARUN KUMAR BUDHIA	C.O.	CO UR T NO .6	Order Dtd. 2023-02-09			(Seat No-1)
414	18142/2023	14.02.2023	WP(C) - 1937/2023	DILLIP SAMAL	GEN ERA L		PetitionA nnexure,			(Seat No-1)
415	18143/2023	14.02.2023	WP(C) - 4027/2023	SUSHANT A KUMAR MISHRA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-1)
416	18144/2023	14.02.2023	WP(C) - 3152/2023	S DAS	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-1)
417	18145/2023	14.02.2023	ABLAPL-1289/2023	J NAIK	C.O.	CO UR T NO .2	Order Dtd. 2023-02-10			(Seat No-1)
418	18146/2023	14.02.2023	WP(C) - 3835/2023	K. RATH	C.O.	CO UR T NO .	Order Dtd. 2023-02-13			(Seat No-1)

						3 OL D				
41 9	18147/2 023	14.02.202 3	WP (C) - 3841/20 23	K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 0	18148/2 023	14.02.202 3	WP (C) - 2986/20 16	T BAG	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 1	18149/2 023	14.02.202 3	WP (C) - 2986/20 16	U P BAG	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 2	18150/2 023	14.02.202 3	CRLMP- 231/202 3	B BEHERA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 13			(Seat No-1)
42 3	18151/2 023	14.02.202 3	CRLMP- 215/202 3	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-1)
42 4	18152/2 023	14.02.202 3	WP (C) - 3837/20 23	K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 5	18153/2 023	14.02.202 3	CRLMP- 140/202 3	M R PATI	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 08			(Seat No-1)

42 6	18154/2 023	14.02.202 3	WP (C) - 3838/20 23	K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 7	18155/2 023	14.02.202 3	WP (C) - 3844/20 23	K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
42 8	18156/2 023	14.02.202 3	CRLMP- 169/202 3	A PARIDA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 08			(Seat No-1)
42 9	18157/2 023	14.02.202 3	CRLMP- 176/202 3	BYOMAKE SH TRIPATH Y	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 09			(Seat No-1)
43 0	18158/2 023	14.02.202 3	CRLMC- 518/202 3	S S OJHA	C.O .	CO UR T NO .12	Order Dtd. 2023-02- 08			(Seat No-1)
43 1	18159/2 023	14.02.202 3	WPC (OA) - 409/201 4	D BEHERA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
43 2	18160/2 023	14.02.202 3	WPC (OAC) )- 3781/20 17	C RANA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
43 3	18161/2 023	14.02.202 3	ABLAPL- 1305/20 23	H K MOHANTA	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-1)

						NO .2	13			
43 4	18162/2 023	14.02.202 3	WP (C) - 3852/20 23	K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
43 5	18163/2 023	14.02.202 3	WP (C) - 3612/20 23	T J PANI	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 13	WRIT BRANCH- 4		(Seat No-37)
43 6	18164/2 023	14.02.202 3	CRLMP- 223/202 3	A.K. MISRA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-37)
43 7	18165/2 023	14.02.202 3	ABLAPL- 1297/20 23	R SETHI	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-37)
43 8	18166/2 023	14.02.202 3	BLAPL- 11527/2 022	B.B. ROUT	C.O .	CO UR T NO .11	Order Dtd. 2023-02- 13	BAIL- 2 (CRMIN AL MISC-2)		(Seat No-9)
43 9	18167/2 023	14.02.202 3	ABLAPL- 1295/20 23	N C SINHA	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-9)
44 0	18168/2 023	14.02.202 3	CRLMP- 219/202 3	S.K. BISWAL	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-9)
44 1	18169/2 023	14.02.202 3	CRLMP- 222/202 3	A. PARIDA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-9)



44 2	18170/2 023	14.02.202 3	CRLMP- 227/202 3	D. SWAIN	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 10			(Seat No-9)
44 3	18171/2 023	14.02.202 3	ABLAPL- 1294/20 23	P N NAYAK	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-9)
44 4	18172/2 023	14.02.202 3	CRLMP- 179/202 3	S. DAS	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 09			(Seat No-9)
44 5	18173/2 023	14.02.202 3	WP (C) - 3299/20 23	M PATI	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-9)
44 6	18174/2 023	14.02.202 3	CRLMP- 258/202 3	R.K. BARIK	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 13			(Seat No-9)
44 7	18175/2 023	14.02.202 3	WP (C) - 1861/20 23	P C BEHERA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-01- 24			(Seat No-9)
44 8	18176/2 023	14.02.202 3	ABLAPL- 6281/20 22	M.R. SAHOO	GEN ERA L		Order Dtd. 2022-06- 29			(Seat No-9)
44 9	18177/2 023	14.02.202 3	ABLAPL- 851/202 3	J PRADHAN	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-9)
45 0	18178/2 023	14.02.202 3	BLAPL- 4275/20 22	AMLAN SHAKTI PAUL	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-9)

						NO .11	13			
45 1	18179/2 023	14.02.202 3	ABLAPL- 904/202 3	SANTOSH KUMAR DWIVEDY	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-11)
45 2	18180/2 023	14.02.202 3	ABLAPL- 12509/2 022	AMLAN SHAKTI PAUL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-11)
45 3	18181/2 023	14.02.202 3	ABLAPL- 837/202 3	C R NAYAK	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-11)
45 4	18182/2 023	14.02.202 3	WPC (OAC ) - 1833/20 17	M R SAHOO	C.O .	CO UR T NO .1	Order Dtd. 2023-01- 19			(Seat No-11)
45 5	18183/2 023	14.02.202 3	CRLMC- 533/202 3	S.K. JENA	C.O .	CO UR T NO .12	Order Dtd. 2023-02- 08			(Seat No-11)
45 6	18184/2 023	14.02.202 3	ABLAPL- 13983/2 022	M R SAHOO	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13		BAIL- 2 (CRMIN AL MISC-2)	(Seat No-11)
45 7	18185/2 023	14.02.202 3	CRLMP- 966/202 2	N.R. BEHERA	C.O .	CO UR T NO .1	Order Dtd. 2023-02- 13		WRIT BRANCH- 7	(Seat No-5)
45 8	18186/2 023	14.02.202 3	CRLMP- 966/202 2	N.R. BEHERA	C.O .	CO UR T NO .1	Order Dtd. 2023-02- 13		WRIT BRANCH- 7	(Seat No-5)

459	18187/2023	14.02.2023	WP(C) - 3184/2023	B DAS	C.O .	CO UR T NO .6	Order Dtd. 2023-02-08		WRIT BRANCH-4	(Seat No-17)
460	18188/2023	14.02.2023	CRLA-876/2019	PRASANT A KUMAR ROUTRAY	GEN ERA L		Order Dtd. 2022-01-24			(Seat No-17)
461	18189/2023	14.02.2023	WP(C) - 12572/2021	S.K. RATH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-17)
462	18190/2023	14.02.2023	ABLAPL-91/2023	P S DAS	C.O .	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-17)
463	18191/2023	14.02.2023	CONTC-736/2023	SOURAVA CH. DASH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-17)
464	18192/2023	14.02.2023	WP(C) - 798/2023	BISHNUP RIYA PANI	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-17)
465	18193/2023	14.02.2023	BLAPL-5883/2022	B.S. SWAIN	C.O .	CO UR T NO .23	Order Dtd. 2023-02-13			(Seat No-17)
466	18194/2023	14.02.2023	WP(C) - 27032/2022	D. BEHERA	C.O .	DR (J )	Order Dtd. 2023-02-10		WRIT BRANCH-4	(Seat No-38)
467	18195/2023	14.02.2023	BLAPL-9409/2022	B.N.SAH U	C.O .	CO UR T	Order Dtd. 2023-02-			(Seat No-38)

						NO . 11	13			
46 8	18196/2 023	14.02.202 3	WP (C) - 3669/20 23	ATMAJIT MANMITH DAS	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 10			(Seat No-38)
46 9	18197/2 023	14.02.202 3	ABLAPL- 110/202 3	J PRADHAN	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-38)
47 0	18198/2 023	14.02.202 3	WP (C) - 3670/20 23	ATMAJIT MANMITH DAS	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 10			(Seat No-38)
47 1	18199/2 023	14.02.202 3	ABLAPL- 1325/20 23	S. DASH	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-38)
47 2	18200/2 023	14.02.202 3	ABLAPL- 211/202 3	B SINGH	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 09			(Seat No-38)
47 3	18201/2 023	14.02.202 3	WP (C) - 3149/20 23	SUMANTA DAS	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 10			(Seat No-38)
47 4	18202/2 023	14.02.202 3	ABLAPL- 234/202 3	A DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-38)
47 5	18203/2 023	14.02.202 3	WP (C) - 3161/20	SUMANTA DAS	C.O .	CO UR	Order Dtd.			(Seat No-38)

			23			T NO . 2	2023-02-10			
47 6	18204/2 023	14.02.202 3	ABLAPL- 235/202 3	A DAS	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-38)
47 7	18205/2 023	14.02.202 3	CRLMP- 244/202 3	BYOMAKE SH TRIPATH Y	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13			(Seat No-38)
47 8	18206/2 023	14.02.202 3	WP (C) - 2196/20 23	S. BARIK	C.O .	CO UR T NO . 11	Order Dtd. 2023-02- 13			(Seat No-38)
47 9	18207/2 023	14.02.202 3	CRLMP- 1128/20 22	H.K. PATRA	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 13			(Seat No-38)
48 0	18208/2 023	14.02.202 3	CRLMP- 1698/20 22	GYANEND RA CHANDRA SWAIN	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 13			(Seat No-38)
48 1	18209/2 023	14.02.202 3	WP (C) - 906/202 3	NITYANA NDA BEHURIA	C.O .	CO UR T NO . 11	Order Dtd. 2023-02- 13			(Seat No-38)
48 2	18210/2 023	14.02.202 3	ABLAPL- 242/202 3	R SAMAL	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 10			(Seat No-38)
48 3	18211/2 023	14.02.202 3	CRLMP- 237/202 3	P. PANDA	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13			(Seat No-38)
48	18212/2	14.02.202	WP (C) -	J.K.	C.O	CO	Order			(Seat No-38)

4	023	3	985/2023	MOHANTY	.	UR T NO 11	Dtd. 2023-02-10			
485	18213/2023	14.02.2023	ABLAPL-338/2023	M NAYAK	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-38)
486	18214/2023	14.02.2023	ABLAPL-373/2023	J R NAYAK	C.O.	CO UR T NO .2	Order Dtd. 2023-02-10			(Seat No-38)
487	18215/2023	14.02.2023	WP (C) - 26426/2017	D.BISWAL	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-38)
488	18216/2023	14.02.2023	CRLMP-2100/2022	D. SWAIN	C.O.	CO UR T NO .6	Order Dtd. 2023-02-13			(Seat No-38)
489	18217/2023	14.02.2023	WP (C) - 26426/2017	D.BISWAL	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-38)
490	18218/2023	14.02.2023	ABLAPL-420/2023	LAXMI NARAYAN SAHOO	C.O.	CO UR T NO .2	Order Dtd. 2023-02-10			(Seat No-38)
491	18219/2023	14.02.2023	CRLREV-395/2019	MR.DAYA NIDHI MISHRA	C.O.	DR (J )	Order Dtd. 2023-02-10			(Seat No-38)
492	18220/2023	14.02.2023	ABLAPL-731/2023	A MOHANTY	C.O.	CO UR T NO	Order Dtd. 2023-02-13		BAIL-2 (CRMINAL MISC-2)	(Seat No-10)

						. 2				
49 3	18221/2 023	14.02.202 3	JCRLA- 71/2014	L.C. BEHERA	C.O .	T NO .1	CO UR Order Dtd. 2023-02- 10			(Seat No-10)
49 4	18222/2 023	14.02.202 3	CRLREV- 879/201 9	N. SAHOO	C.O .	T NO .23	CO UR Order Dtd. 2023-02- 07			(Seat No-10)
49 5	18223/2 023	14.02.202 3	CONTC- 76/2021	B.BEHER A	C.O .	T NO .2 OL D	CO UR Order Dtd. 2023-02- 13			(Seat No-10)
49 6	18224/2 023	14.02.202 3	CRLREV- 879/201 9	K.K.NAT H	C.O .	T NO .23	CO UR Order Dtd. 2023-02- 07			(Seat No-10)
49 7	18225/2 023	14.02.202 3	CONTC- 75/2021	B. BEHERA	C.O .	T NO .2 OL D	CO UR Order Dtd. 2023-02- 13			(Seat No-10)
49 8	18226/2 023	14.02.202 3	JCRLA- 39/2014	P BEHERA	C.O .	T NO .7	CO UR Order Dtd. 2023-02- 10			(Seat No-10)
49 9	18227/2 023	14.02.202 3	WP(C)- 12910/2 019	M/S.SUR YAKANTA PALAI	C.O .	T NO .3 OL D	CO UR Order Dtd. 2023-02- 13			(Seat No-10)
50 0	18228/2 023	14.02.202 3	CONTC- 74/2021	B.BEHER A	C.O .	T UR T	CO UR Order Dtd. 2023-02-			(Seat No-10)

						NO .2 OL D	13			
50 1	18229/2 023	14.02.202 3	WP (C) - 9946/20 15	L MOHANTY	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-10)
50 2	18230/2 023	14.02.202 3	CONTC- 70/2021	B.BEHER A	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-10)
50 3	18231/2 023	14.02.202 3	WPC (OAC ) - 1352/20 15	M.R. MALLA	C.O .	CO UR T NO .9	Order Dtd. 2023-02- 13			(Seat No-10)
50 4	18232/2 023	14.02.202 3	CONTC- 69/2021	B.BEHER A	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-10)
50 5	18233/2 023	14.02.202 3	ABLAPL- 102/202 3	S K SWAIN	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 10			(Seat No-10)
50 6	18234/2 023	14.02.202 3	CONTC- 8055/20 22	P.K.LEN KA	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 10			(Seat No-10)
50 7	18235/2 023	14.02.202 3	ABLAPL- 15177/2 022	L K NAYAK	C.O .	CO UR T	Order Dtd. 2023-02-		BAIL- 2 (CRMIN AL	(Seat No-11)



						NO .2	13		MISC-2)	
50 8	18236/2 023	14.02.202 3	WP (C) - 24286/2 011	R.K.BAR IK	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13			(Seat No-11)
50 9	18237/2 023	14.02.202 3	WP (C) - 24287/2 011	R.K.BAR IK	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13			(Seat No-11)
51 0	18238/2 023	14.02.202 3	ABLAPL- 15940/2 022	M K MOHANTY	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13		BAIL- 1 (CRIMI NAL MISC-1)	(Seat No-1)
51 1	18239/2 023	14.02.202 3	WP (C) - 24290/2 011	R.K.BAR IK	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13			(Seat No-1)
51 2	18240/2 023	14.02.202 3	ABLAPL- 15568/2 022	H K PATRA	C.O .	CO UR T NO .7	Order Dtd. 2023-02- 13			(Seat No-1)
51 3	18241/2 023	14.02.202 3	WP (C) - 24300/2 011	R.K.BAR IK	C.O .	CO UR T NO .7	Order Dtd. 2023-02- 13			(Seat No-1)
51 4	18242/2 023	14.02.202 3	ABLAPL- 15215/2 022	G C JENA	C.O .	CO UR T NO .2	Order Dtd. 2023-02- 13			(Seat No-1)
51 5	18243/2 023	14.02.202 3	WP (C) - 5860/20 20	A.SUNDA RAY	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-1)
51 6	18244/2 023	14.02.202 3	ABLAPL- 16463/2	S BARIK	C.O .	CO UR	Order Dtd.		BAIL- 2 (CRMIN	(Seat No-9)

			022			T NO .2	2023-02-13		AL MISC-2)	
51 7	18245/2 023	14.02.2023	WP (C) - 3038/2023	R.R.DAS	C.O.	CO UR T NO .22	Order Dtd. 2023-02-13			(Seat No-9)
51 8	18246/2 023	14.02.2023	ABLAPL- 16790/2022	P BEHERA	C.O.	CO UR T NO .2	Order Dtd. 2023-02-09			(Seat No-9)
51 9	18247/2 023	14.02.2023	WP (C) - 2717/2023	P. NAYAK	C.O.	CO UR T NO .22	Order Dtd. 2023-02-13	WRIT BRANCH- 8		(Seat No-29)
52 0	18248/2 023	14.02.2023	ABLAPL- 16/2023	M NAYAK	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-29)
52 1	18249/2 023	14.02.2023	WP (C) - 34651/2022	P.K.MAL LICK	C.O.	CO UR T NO .22	Order Dtd. 2023-02-13			(Seat No-29)
52 2	18250/2 023	14.02.2023	ABLAPL- 17/2023	P K MOHANTY	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-29)
52 3	18251/2 023	14.02.2023	TRPCRL- 39/2016	S.BARIK	C.O.	CO UR T NO .1	Order Dtd. 2023-02-10			(Seat No-29)
52 4	18252/2 023	14.02.2023	ABLAPL- 786/2023	B R DALAI	C.O.	CO UR T NO .2	Order Dtd. 2023-02-10			(Seat No-29)
52	18253/2	14.02.2023	RSA-	S	C.O.	CO	Order			(Seat No-29)

5	023	3	182/2013	MOHARAN A	.	UR T NO .2	Dtd. 2023-02-13			
526	18254/2023	14.02.2023	WPC (OA) - 2030/2016	S.R. MOHAPATRA	C.O.	CO UR T NO .1	Order Dtd. 2023-02-09		OA Branch	(Seat No-1)
527	18255/2023	14.02.2023	CRLMC-476/2023	H.K. DASH	C.O.	CO UR T NO .12	Order Dtd. 2023-02-08			(Seat No-1)
528	18256/2023	14.02.2023	RSA-13/2020	P C MOHANTY	C.O.	CO UR T NO .7	Order Dtd. 2023-02-13		SECOND APPEAL	(Seat No-2)
529	18257/2023	14.02.2023	CRLMC-514/2023	P.N. NAYAK	C.O.	CO UR T NO .12	Order Dtd. 2023-02-08		CRIMINAL MISC	(Seat No-3)
530	18258/2023	14.02.2023	ABLAPL-1306/2023	J.R. DAS	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-3)
531	18259/2023	14.02.2023	RSA-26/2007	P C MOHANTY	C.O.	CO UR T NO .7	Order Dtd. 2023-02-13		SECOND APPEAL	(Seat No-2)
532	18260/2023	14.02.2023	ABLAPL-1334/2023	P.K.MOHANTY	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-2)
533	18261/2023	14.02.2023	WP (C) - 19902/2017	J SAHOO	C.O.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-2)

534	18262/2023	14.02.2023	STREV-104/2017	P K SWAIN	GENERAL		Order Dtd. 2023-01-10 Petition, Annexure, Misc. case,			(Seat No-2)
535	18263/2023	14.02.2023	ABLAPL-3112/2020	H.K. DASH	C.O.	COURT NO. 7	Order Dtd. 2023-02-13			(Seat No-2)
536	18264/2023	14.02.2023	STREV-104/2017	M/S. TRIBENI ENGINEERS	GENERAL		Order Dtd. 2023-01-10 Petition, Annexure, Misc. case,			(Seat No-2)
537	18265/2023	14.02.2023	STREV-104/2017	M/S. TRIBENI ENGINEERS	GENERAL		Order Dtd. 2023-01-10 Petition, Annexure, Misc. case,			(Seat No-2)
538	18266/2023	14.02.2023	BLAPL-1285/2022	P.K. BARIK	C.O.	COURT NO. 7	Order Dtd. 2023-02-13			(Seat No-2)
539	18267/2023	14.02.2023	WP (C) - 19902/2017	M BEHERA	C.O.	COURT NO. 7	Order Dtd. 2023-02-13			(Seat No-2)
540	18268/2023	14.02.2023	CRLMC-418/2023	H. JENA	C.O.	COURT NO. 12	Order Dtd. 2023-02-08		CRIMINAL MISC	(Seat No-4)
541	18269/2023	14.02.2023	WP (C) - 19907/2017	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 2023-02-13			(Seat No-4)
542	18270/2023	14.02.2023	WP (C) - 19907/2017	M BEHERA	C.O.	COURT NO.	Order Dtd.			(Seat No-4)

			017			T NO .12	2023-02-13			
543	18271/2023	14.02.2023	WP (C) - 23526/2017	P.K.BEHERA	GENERAL		Order Dtd. 2023-01-02			(Seat No-4)
544	18272/2023	14.02.2023	WP (C) - 3390/2023	R R DAS	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-4)
545	18273/2023	14.02.2023	WPC (OAC) - 671/2017	P.K.JENNA	GENERAL		Order Dtd. 2022-10-21			(Seat No-4)
546	18274/2023	14.02.2023	CONTC-78/2021	B.BEHERA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-13			(Seat No-4)
547	18275/2023	14.02.2023	ABLAPL-6514/2021	P.K.JENNA	GENERAL		Order Dtd. 2022-07-18			(Seat No-4)
548	18276/2023	14.02.2023	WP (C) - 3390/2023	G SUNDARA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-4)
549	18277/2023	14.02.2023	WPC (TAC) - 84/2015	ANADI CHARAN NAYAK	GENERAL		Order Dtd. 2023-01-11			(Seat No-4)
550	18278/2023	14.02.2023	WP (C) - 19868/2017	J SAHOO	C.O.		Order Dtd. 2023-02-13			(Seat No-4)
551	18279/2023	14.02.2023	CONTC-77/2021	B.BEHERA	C.O.	CO UR T NO .	Order Dtd. 2023-02-13			(Seat No-4)

						2 OL D				
55 2	18280/2 023	14.02.202 3	CONTC- 68/2021	B.BEHER A	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
55 3	18281/2 023	14.02.202 3	WP (C) - 19868/2 017	M BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
55 4	18282/2 023	14.02.202 3	CONTC- 67/2021	B.BEHER A	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-4)
55 5	18283/2 023	14.02.202 3	CMP- 665/202 1	R. PRADHAN	GEN ERA L		Order Dtd. 2022-12- 22		WRIT BRANCH- 5	(Seat No-32)
55 6	18284/2 023	14.02.202 3	WP (C) - 3941/20 23	AMLANJY OTI ROUT	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-32)
55 7	18285/2 023	14.02.202 3	WP (C) - 8287/20 16	K.C. PANDA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 09			(Seat No-32)
55 8	18286/2 023	14.02.202 3	WP (C) - 3324/20 23	R SAMAL	C.O .	CO UR T NO .3	Order Dtd. 2023-02- 13			(Seat No-32)

						OL D				
55 9	18287/2 023	14.02.202 3	CONTC- 73/2021	B.BEHER A	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 13			(Seat No-32)
56 0	18288/2 023	14.02.202 3	FA- 85/1985	M.R. MALLA	GEN ERA L		Entire Order		FIRST APPEAL	(Seat No-6)
56 1	18289/2 023	14.02.202 3	CONTC- 246/202 3	M/S SAPAN KU PAL	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-6)
56 2	18290/2 023	14.02.202 3	WP (C) - 26953/2 020	A K SAA	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-6)
56 3	18291/2 023	14.02.202 3	CONTC- 243/202 3	M/S SAPAN KU PAL	C.O .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-6)
56 4	18292/2 023	14.02.202 3	RSA- 20/2018	P.K.BEH ERA	GEN ERA L		Order Dtd. 2023-01- 27			(Seat No-6)
56 5	18293/2 023	14.02.202 3	WP (C) - 3534/20 23	J. KAMILA	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-6)
56 6	18294/2 023	14.02.202 3	WP (C) - 26072/2 022	A K SAA	C.O .	CO UR T NO .1	Order Dtd. 2023-02- 13			(Seat No-6)
56 7	18295/2 023	14.02.202 3	WP (C) - 3537/20 23	J. KAMILA	C.O .	CO UR T NO	Order Dtd. 2023-02- 13			(Seat No-6)

						. 3 OL D				
56 8	18296/2 023	14.02.202 3	CONTC- 4562/20 22	P.R. PATTNAY AK	GEN ERA L		Order Dtd. 2023-02- 06		CONTEMP T	(Seat No-5)
56 9	18297/2 023	14.02.202 3	WPC (OAC ) - 3350/20 13	A K SAHOO	C.O .	CO UR T NO . . 6	Order Dtd. 2023-02- 13			(Seat No-5)
57 0	18298/2 023	14.02.202 3	WP (C) - 3850/20 23	K. RATH	C.O .	CO UR T NO . . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-5)
57 1	18299/2 023	14.02.202 3	WP (C) - 15273/2 011	K.K. MOHANTY	GEN ERA L		Order Dtd. 2023-02- 07Petitio n,Annexur e,Counter ,			(Seat No-5)
57 2	18300/2 023	14.02.202 3	WP (C) - 3846/20 23	K. RATH	C.O .	CO UR T NO . . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-5)
57 3	18301/2 023	14.02.202 3	WP (C) - 3341/20 23	R SAMAL	C.O .	CO UR T NO . . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-5)
57 4	18302/2 023	14.02.202 3	WP (C) - 3848/20 23	K. RATH	C.O .	CO UR T NO . . 3 OL D	Order Dtd. 2023-02- 13			(Seat No-5)



57 5	18303/2 023	14.02.202 3	WP (C) - 6158/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2019-01- 29		WRIT BRANCH- 7	(Seat No-44)
57 6	18304/2 023	14.02.202 3	WP (C) - 3321/20 23	R SAMAL	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
57 7	18305/2 023	14.02.202 3	WP (C) - 4032/20 23	T.K. NAYAK	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
57 8	18306/2 023	14.02.202 3	WP (C) - 4031/20 23	T.K. NAYAK	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
57 9	18307/2 023	14.02.202 3	WP (C) - 3322/20 23	R SAMAL	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
58 0	18308/2 023	14.02.202 3	WP (C) - 123/201 4	S.K.BEH ERA	GEN ERA L		Order Dtd. 2014-01- 22		WRIT BRANCH- 5	(Seat No-20)
58 1	18309/2 023	14.02.202 3	WP (C) - 4029/20 23	R.K. DEHURY	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-20)
58 2	18310/2 023	14.02.202 3	WP (C) - 19913/2 017	J SAHOO	C.O .	CO UR T NO .	Order Dtd. 2023-02- 13			(Seat No-20)

						3 OL D				
58 3	18311/2 023	14.02.202 3	WP (C) - 4033/20 23	T.K. NAYAK	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-20)
58 4	18312/2 023	14.02.202 3	WP (C) - 45/2014	S.K.BEH ERA	GEN ERA L		Order Dtd. 2014-01- 21		WRIT BRANCH- 3	(Seat No-33)
58 5	18313/2 023	14.02.202 3	WP (C) - 21052/2 022	R.K. PATNAIK	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 13			(Seat No-33)
58 6	18314/2 023	14.02.202 3	WP (C) - 19913/2 017	M BEHERA	C.O .	CO UR T NO .6	Order Dtd. 2023-02- 13			(Seat No-33)
58 7	18315/2 023	14.02.202 3	WP (C) - 2827/20 23	S.P. SAHOO	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 06			(Seat No-33)
58 8	18316/2 023	14.02.202 3	WP (C) - 1002/20 23	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-01- 19			(Seat No-33)
58 9	18317/2 023	14.02.202 3	WP (C) - 23091/2 021	R.M. NAYAK	C.O .	CO UR T NO .9	Order Dtd. 2023-02- 13			(Seat No-33)
59 0	18318/2 023	14.02.202 3	ABLAPL- 11361/2 020	B N SAHU	C.O .	CO UR T NO .7	Order Dtd. 2023-02- 13			(Seat No-33)
59 1	18319/2 023	14.02.202 3	WP (C) - 10662/2	D. BEHERA	C.O .	CO UR	Order Dtd.			(Seat No-33)

			021			T NO .3 OLD	2023-02-13			
59 2	18320/2 023	14.02.202 3	WP (C) - 2365/20 08	S.K.BIS WAL	GEN ERA L		Order Dtd. 2023-01- 10			(Seat No-33)
59 3	18321/2 023	14.02.202 3	WP (C) - 23089/2 021	R.M. NAYAK	C.O T .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-33)
59 4	18322/2 023	14.02.202 3	CRLMC- 433/202 3	T K DAS	C.O T .	CO UR T NO .12	Order Dtd. 2023-02- 08			(Seat No-33)
59 5	18323/2 023	14.02.202 3	WP (C) - 38072/2 020	GOPINAT H SETHI	C.O T .	CO UR T NO .22	Order Dtd. 2023-02- 13			(Seat No-33)
59 6	18324/2 023	14.02.202 3	WP (C) - 3851/20 23	K. RATH	C.O T .	CO UR T NO .3 OLD	Order Dtd. 2023-02- 13			(Seat No-33)
59 7	18325/2 023	14.02.202 3	CRLMC- 412/202 3	R R NAYAK	C.O T .	CO UR T NO .12	Order Dtd. 2023-02- 08			(Seat No-33)
59 8	18326/2 023	14.02.202 3	WP (C) - 4331/20 23	P.K.SWA IN	C.O T .	CO UR T NO .22	Order Dtd. 2023-02- 14		WRIT BRANCH- 6	(Seat No-35)
59 9	18327/2 023	14.02.202 3	WP (C) - 4331/20 23	P.K.SWA IN	C.O T .	CO UR T NO .	Order Dtd. 2023-02- 14		WRIT BRANCH- 6	(Seat No-35)

						22				
600	18328/2023	14.02.2023	CRLMC-608/2023	B SINGH	C.O.	COURT NO. 12	Order Dtd. 2023-02-08			(Seat No-35)
601	18329/2023	14.02.2023	WP (C) - 14263/2007	S.K.BISWAL	GEN ERAL		Order Dtd. 2019-07-29			(Seat No-35)
602	18330/2023	14.02.2023	WP (C) - 2366/2008	S.K.BISWAL	GEN ERAL		Order Dtd. 2023-01-04			(Seat No-35)
603	18331/2023	14.02.2023	CRLMC-498/2023	G R DAS	C.O.	COURT NO. 12	Order Dtd. 2023-02-08	CRIMINAL MISC		(Seat No-4)
604	18332/2023	14.02.2023	WP (C) - 3040/2023	R.R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-13			(Seat No-4)
605	18333/2023	14.02.2023	BLAPL-7561/2021	P K TRIPATHY	C.O.	COURT NO. 23	Order Dtd. 2023-02-13			(Seat No-4)
606	18334/2023	14.02.2023	WP (C) - 3911/2023	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-13	WRIT BRANCH-8		(Seat No-40)
607	18335/2023	14.02.2023	WP (C) - 12801/2007	S.K.BISWAL	GEN ERAL		Order Dtd. 2019-07-29			(Seat No-40)
608	18336/2023	14.02.2023	WP (C) - 3428/2023	B. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-13			(Seat No-40)

						OL D				
60 9	18337/2 023	14.02.202 3	BLAPL- 7561/20 21	BIRUPAK SHYA DANDIA	C.O T .	CO UR T NO . 23	Order Dtd. 2023-02- 13			(Seat No-40)
61 0	18338/2 023	14.02.202 3	WP (C) - 10105/2 011	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-01- 06			(Seat No-40)
61 1	18339/2 023	14.02.202 3	WP (C) - 6166/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-06- 26		WRIT BRANCH- 7	(Seat No-44)
61 2	18340/2 023	14.02.202 3	WP (C) - 3176/20 23	GOPAL PRASAD JENA	C.O T .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
61 3	18341/2 023	14.02.202 3	WP (C) - 6167/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-04- 24		WRIT BRANCH- 7	(Seat No-44)
61 4	18342/2 023	14.02.202 3	WP (C) - 3739/20 13	I PANDA	C.O T .	CO UR T NO . 22	Order Dtd. 2023-02- 06			(Seat No-44)
61 5	18343/2 023	14.02.202 3	CONTC- 72/2021	B.BEHER A	C.O T .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
61 6	18344/2 023	14.02.202 3	WP (C) - 7718/20 13	S.K.BEH ERA	GEN ERA L		Order Dtd. 2013-08- 22		WRIT BRANCH- 1	(Seat No-30)
61 7	18345/2 023	14.02.202 3	CONTC- 71/2021	B.BEHER A	C.O T .	CO UR T NO . 2 OL	Order Dtd. 2023-02- 13			(Seat No-30)

						D				
618	18346/2023	14.02.2023	CONTC-6177/2022	S P SAHOO	C.O.	CO UR T NO .3	Order Dtd. 2023-02-13		CONTEMP T	(Seat No-1)
619	18347/2023	14.02.2023	CONTC-6700/2022	B.K. SWAIN	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-01-20			(Seat No-1)
620	18348/2023	14.02.2023	MACA-984/2018	K.K.NATH	GEN ERA L		Order Dtd. 2023-01-20			(Seat No-1)
621	18349/2023	14.02.2023	CONTC-6177/2022	S K RATH	C.O.	CO UR T NO .3	Order Dtd. 2023-02-13		CONTEMP T	(Seat No-1)
622	18350/2023	14.02.2023	CONTC-542/2023	D. BEHERA	C.O.	CO UR T NO .2 OL D	Order Dtd. 2023-02-03			(Seat No-1)
623	18351/2023	14.02.2023	WP (C) - 2664/2022	S.K.BEH ERA	GEN ERA L		Order Dtd. 2022-03-07			(Seat No-1)
624	18352/2023	14.02.2023	CRLMP-204/2023	MADAN DAS	C.O.	CO UR T NO .6	Order Dtd. 2023-02-09			(Seat No-1)
625	18353/2023	14.02.2023	WP (C) - 3871/2023	G. SUNDARA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-1)
626	18354/2023	14.02.2023	WP (C) - 24295/2	R K BARIK	C.O.	CO UR	Order Dtd.			(Seat No-1)

			011			T NO .3 OL D	2023-02-13			
627	18355/2023	14.02.2023	WP (C) - 6163/2018	S.K.BEHERA	GENERAL		Order Dtd. 2018-04-24		WRIT BRANCH-7	(Seat No-44)
628	18356/2023	14.02.2023	WP (C) - 3871/2023	B.C. PANDA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-44)
629	18357/2023	14.02.2023	CRLMC-351/2023	S BISWAL	C.O.	CO UR T NO .12	Order Dtd. 2023-02-08		CRIMINAL MISC	(Seat No-6)
630	18358/2023	14.02.2023	WP (C) - 2316/2023	S.K.BEHERA	GENERAL		Order Dtd. 2023-01-30			(Seat No-6)
631	18359/2023	14.02.2023	CRLMC-544/2023	TATHAGATA SAHOO	C.O.	CO UR T NO .12	Order Dtd. 2023-02-08		CRIMINAL MISC	(Seat No-3)
632	18360/2023	14.02.2023	WP (C) - 18429/2021	BIKRAM BEHERA	C.O.	CO UR T NO .3 OL D	Order Dtd. 2023-02-13			(Seat No-3)
633	18361/2023	14.02.2023	WP (C) - 7596/2013	S.K.BEHERA	GENERAL		Order Dtd. 2014-03-19		WRIT BRANCH-9	(Seat No-50)
634	18362/2023	14.02.2023	WP (C) - 3367/2023	A.K. SWAIN	C.O.	CO UR T NO .3 OL	Order Dtd. 2023-02-13			(Seat No-50)

						D				
63 5	18363/2 023	14.02.202 3	CRLMC- 355/202 3	SANJIB KUMAR BHANJAD EO	C.O .	CO UR T NO . 12	Order Dtd. 2023-02- 08			(Seat No-50)
63 6	18364/2 023	14.02.202 3	WP (C) - 7121/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-04- 27		WRIT BRANCH- 7	(Seat No-5)
63 7	18365/2 023	14.02.202 3	CRLA- 138/202 2	R.B. MISHRA	C.O .	CO UR T NO . 1	Order Dtd. 2023-02- 13		CRIMINA L APPEAL	(Seat No-7)
63 8	18366/2 023	14.02.202 3	WPC (OA) - 2184/20 15	S DAS	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 10			(Seat No-7)
63 9	18367/2 023	14.02.202 3	WP (C) - 3581/20 23	A. MOHANTY	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13			(Seat No-7)
64 0	18368/2 023	14.02.202 3	WP (C) - 6702/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-05- 01		WRIT BRANCH- 3	(Seat No-28)
64 1	18369/2 023	14.02.202 3	WPC (OA) - 2185/20 15	S DAS	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 10			(Seat No-28)
64 2	18370/2 023	14.02.202 3	WP (C) - 35081/2 022	MADAN DAS	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2023-02- 06			(Seat No-28)
64 3	18371/2 023	14.02.202 3	WP (C) - 6159/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-04- 24		WRIT BRANCH- 7	(Seat No-44)



64 4	18372/2 023	14.02.202 3	WPC (OA) - 2186/20 15	S DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-44)
64 5	18373/2 023	14.02.202 3	WP (C) - 12160/2 022	S. DASH	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-44)
64 6	18374/2 023	14.02.202 3	WP (C) - 9643/20 13	S.K.BEH ERA	GEN ERA L		Order Dtd. 2013-05- 06	WRIT BRANCH- 1		(Seat No-1)
64 7	18375/2 023	14.02.202 3	WPC (OA) - 2187/20 15	S DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
64 8	18376/2 023	14.02.202 3	WPC (OA) - 2188/20 15	S DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
64 9	18377/2 023	14.02.202 3	WP (C) - 2980/20 23	PRIYABR ATA NAYAK	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 13			(Seat No-1)
65 0	18378/2 023	14.02.202 3	WPC (OA) - 2189/20 15	S DAS	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02- 10			(Seat No-1)
65	18379/2	14.02.202	WP (C) -	S K	GEN		Order	WRIT		(Seat No-31)

1	023	3	8705/2013	BEHERA	ERA L		Dtd. 2013-04-23		BRANCH-1	
65 2	18380/2 023	14.02.2023	WPC (OA) - 1345/2015	M/S RAMA KRISHNA BISOI, A.K.SAM ANTARAY , P.K.DA SH, A.MI SHRA	C.O .	CO UR T NO .1	Order Dtd. 2023-02-10			(Seat No-31)
65 3	18381/2 023	14.02.2023	WP (C) - 1811/2023	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-01-31			(Seat No-31)
65 4	18382/2 023	14.02.2023	BLAPL- 8512/2022	GANESH SAHOO	C.O .	CO UR T NO .17	Order Dtd. 2023-02-13			(Seat No-31)
65 5	18383/2 023	14.02.2023	WP (C) - 5262/2002	G.C. JENA	GEN ERA L		Order Dtd. 2017-02-23	WRIT BRANCH-8		(Seat No-29)
65 6	18384/2 023	14.02.2023	WPC (OA) - 1346/2015	C SAHU	C.O .	CO UR T NO .3 OL D	Order Dtd. 2023-02-10			(Seat No-29)
65 7	18385/2 023	14.02.2023	WPC (OA) - 1347/2015	C SAHU	C.O .	CO UR T NO .1	Order Dtd. 2023-02-10			(Seat No-29)
65 8	18386/2 023	14.02.2023	WPC (OA) - 1348/2015	C SAHU	C.O .	CO UR T NO .1	Order Dtd. 2023-02-10			(Seat No-29)
65 9	18387/2 023	14.02.2023	WP (C) - 16324/2018	P.K. LENKA	C.O .	CO UR T NO .3	Order Dtd. 2023-02-13			(Seat No-29)
66	18388/2	14.02.2023	WP (C) -	S.K.BEH	GEN		Order	WRIT		(Seat No-24)

0	023	3	10130/2013	ERA	ERA L		Dtd. 2013-07-30		BRANCH-6	
661	18389/2023	14.02.2023	WPC (OA) - 1349/2015	C SAHU	C.O .	CO UR T NO . 3 O L D	Order Dtd. 2023-02-10			(Seat No-24)
662	18390/2023	14.02.2023	WP (C) - 16324/2018	ASUTOSH MOHANTY	C.O .	CO UR T NO . 3	Order Dtd. 2023-02-13			(Seat No-24)
663	18391/2023	14.02.2023	WPC (OA) - 1350/2015	C SAHU	C.O .	CO UR T NO . 1	Order Dtd. 2023-02-10			(Seat No-24)
664	18392/2023	14.02.2023	WP (C) - 2804/2023	A.K. JATI	GEN ERA L		Order Dtd. 2023-02-07Petition,			(Seat No-24)
665	18393/2023	14.02.2023	WPC (OA) - 1351/2015	C SAHU	C.O .	CO UR T NO . 1	Order Dtd. 2023-02-10			(Seat No-24)
666	18394/2023	14.02.2023	WPC (OA) - 1352/2015	C SAHU	C.O .	CO UR T NO . 9	Order Dtd. 2023-02-10			(Seat No-24)
667	18395/2023	14.02.2023	WP (C) - 16324/2018	SARAT DASH	C.O .	CO UR T NO . 3	Order Dtd. 2023-02-13			(Seat No-24)
668	18396/2023	14.02.2023	WPC (OA) - 1353/2015	C SAHU	C.O .	CO UR T NO . 9	Judgement Dtd. 2023-02-10			(Seat No-24)
66	18397/2	14.02.2023	WP (C) -	KSHITIS	GEN		Order			(Seat No-24)

9	023	3	26725/2020	H	ERA L		Dtd. 2021-01-11 Annexure,			
670	18398/2023	14.02.2023	WP (C) - 24169/2022	S.K.BEH ERA	GEN ERA L		Order Dtd. 2022-09-29			(Seat No-24)
671	18399/2023	14.02.2023	CRLMC-290/2023	M DAS	C.O T	CO UR NO .12	Order Dtd. 2023-02-08		CRIMINA L MISC	(Seat No-5)
672	18400/2023	14.02.2023	WP (C) - 23972/2022	S.K.BEH ERA	GEN ERA L		Order Dtd. 2022-10-26			(Seat No-5)
673	18401/2023	14.02.2023	CRLMC-52/2023	P BEHERA	C.O T	CO UR NO .12	Order Dtd. 2023-02-08			(Seat No-5)
674	18402/2023	14.02.2023	WP (C) - 14213/2019	S.K. SWAIN	GEN ERA L		Order Dtd. 2023-02-02			(Seat No-5)
675	18403/2023	14.02.2023	BLAPL-10433/2022	T K DAS	C.O T	CO UR NO .17	Order Dtd. 2023-02-13			(Seat No-5)
676	18404/2023	14.02.2023	WP (C) - 22022/2021	PRABHAT KUMAR PRAHARA J	GEN ERA L		Order Dtd. 2021-08-19			(Seat No-5)
677	18405/2023	14.02.2023	CRLMC-411/2023	M R SAHOO	C.O T	CO UR NO .12	Order Dtd. 2023-02-08			(Seat No-5)
678	18406/2023	14.02.2023	WP (C) - 4213/2020	D. SETHI	GEN ERA L		Order Dtd. 2023-02-02			(Seat No-5)
679	18407/2023	14.02.2023	ABLAPL-11831/2022	P K MISHRA	C.O T	CO UR NO	Order Dtd. 2023-02-13			(Seat No-5)



			23			T NO . 2	2023-02-13			
69 0	18418/2 023	14.02.202 3	BLAPL- 9524/20 22	R.N. PANDA	GEN ERA L		Order Dtd. 2022-11- 25			(Seat No-10)
69 1	18419/2 023	14.02.202 3	ABLAPL- 1343/20 23	M R SAHOO	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-10)
69 2	18420/2 023	14.02.202 3	FA- 171/198 5	R. BHUYAN	GEN ERA L		Order Dtd. 2019-02- 01	FIRST APPEAL		(Seat No-2)
69 3	18421/2 023	14.02.202 3	ABLAPL- 1346/20 23	A MOHANTY	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-2)
69 4	18422/2 023	14.02.202 3	ABLAPL- 6561/20 22	N HARICHA NDAN	C.O T .	CO UR T NO . 2 OL D	Order Dtd. 2023-02- 13			(Seat No-2)
69 5	18423/2 023	14.02.202 3	ABLAPL- 1345/20 23	M. ROUL	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-2)
69 6	18424/2 023	14.02.202 3	ABLAPL- 1336/20 23	S K MOHANTY	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-2)
69 7	18425/2 023	14.02.202 3	ABLAPL- 1332/20 23	SAMBEET PATTANA YAK	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-2)
69 8	18426/2 023	14.02.202 3	ABLAPL- 1355/20 23	BRAJA MOHAN SARANGI	C.O T .	CO UR T	Order Dtd. 2023-02-			(Seat No-2)

						NO .2	13			
69 9	18427/2 023	14.02.202 3	FAO- 306/202 2	B. SAHU	GEN ERA L		Judgement Dtd. 2023-01- 18			(Seat No-2)
70 0	18428/2 023	14.02.202 3	ABLAPL- 1354/20 23	SANTOSH KUMAR DWIVEDY	C.O T .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-2)
70 1	18429/2 023	14.02.202 3	WP (C) - 3613/20 03	K K KEDIA	GEN ERA L		Order Dtd. 2014-01- 30	WRIT BRANCH- 7		(Seat No-5)
70 2	18430/2 023	14.02.202 3	RVWPET- 26/2023	M. NAYAK	C.O .	CO UR T NO . 6	Order Dtd. 2023-02- 13	CIVIL REVISIO N		(Seat No-1)
70 3	18431/2 023	14.02.202 3	ABLAPL- 1320/20 23	N SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-1)
70 4	18432/2 023	14.02.202 3	CONTC (C P) - 207/201 2	DEBENDR A BEHERA	GEN ERA L		Order Dtd. 2022-12- 21			(Seat No-1)
70 5	18433/2 023	14.02.202 3	ABLAPL- 1323/20 23	D K JENA	C.O .	CO UR T NO . 2	Order Dtd. 2023-02- 13			(Seat No-1)
70 6	18434/2 023	14.02.202 3	CRLA- 607/201 5	D. SWAIN	GEN ERA L		Order Dtd. 2023-02- 06	CRIMINA L APPEAL		(Seat No-5)
70 7	18435/2 023	14.02.202 3	CRLA- 501/202 2	N MALLICK	C.O .	CO UR T NO . 5	Order Dtd. 2023-02- 13			(Seat No-5)
70 8	18436/2 023	14.02.202 3	CRLMC- 2464/20 22	B.K.LEN KA	GEN ERA L		Order Dtd. 2023-01-			(Seat No-5)

							17			
709	18437/2023	14.02.2023	ABLAPL-1317/2023	B DAS	C.O.T.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-5)
710	18438/2023	14.02.2023	AHO-19/1988	S.K.S. AHMED	GEN ERA L		Order Dtd. 2021-12-03			(Seat No-5)
711	18439/2023	14.02.2023	ABLAPL-1310/2023	A K BEHERA	C.O.T.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-5)
712	18440/2023	14.02.2023	RSA-52/2020	R.K. JENA	GEN ERA L		Order Dtd. 2023-01-27			(Seat No-5)
713	18441/2023	14.02.2023	ABLAPL-1308/2023	A KALASH	C.O.T.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-5)
714	18442/2023	14.02.2023	ABLAPL-1307/2023	J PRADHAN	C.O.T.	CO UR T NO .2	Order Dtd. 2023-02-13			(Seat No-5)
715	18443/2023	14.02.2023	CONTC-336/2023	S N JENA	C.O.T.	CO UR T NO .2 OL D	Order Dtd. 2023-02-10			(Seat No-5)
716	18444/2023	14.02.2023	WPC (OAC)-3678/2013	S R PANI	C.O.T.	CO UR T NO .1	Order Dtd. 2023-02-10			(Seat No-5)
717	18445/2023	14.02.2023	OJC-16205/2001	P.CH. MOHANTY	GEN ERA L		Order Dtd. 2017-03-10	WRIT BRANCH-6		(Seat No-36)
71	18446/2	14.02.2023	MA-	A.T.NAY	GEN		PetitionE			(Seat No-36)



8	023	3	187/199 1	AK	ERA L	ntire Order,			
71 9	18447/2 023	14.02.202 3	TRP (C) - 404/202 2	R.C. PRADHAN	GEN ERA L	Order Dtd. 2023-02- 27Misc.ca se,		M.J.C.	(Seat No-6)
72 0	18448/2 023	14.02.202 3	WPC (OA) - 213/201 5	R. ROURAY	GEN ERA L	Order Dtd. 2022-04- 29			(Seat No-6)
72 1	18449/2 023	14.02.202 3	CRLMP- 45/2023	ASHOK KUMAR SARANGI	GEN ERA L	Order Dtd. 2023-01- 12			(Seat No-6)
72 2	18450/2 023	14.02.202 3	CRLMP- 2049/20 22	PRATAP KESHARI DEO	GEN ERA L	Last Order			(Seat No-6)
72 3	18451/2 023	14.02.202 3	WP (C) - 6140/20 11	P.K.JEN A	GEN ERA L	Order Dtd. 2022-12- 05			(Seat No-6)
72 4	18452/2 023	14.02.202 3	WP (C) - 7508/20 11	J. PRADH AN	GEN ERA L	Order Dtd. 2012-06- 26		WRIT BRANCH- 7	(Seat No-48)
72 5	18453/2 023	14.02.202 3	WP (C) - 37523/2 021	B.K.DAL AI	GEN ERA L	Order Dtd. 2021-12- 02Petitio n,Annexur e,			(Seat No-48)
72 6	18454/2 023	14.02.202 3	WP (C) - 8664/20 21	S.K.BEH ERA	GEN ERA L	Order Dtd. 2021-03- 05			(Seat No-48)
72 7	18455/2 023	14.02.202 3	WP (C) - 8568/20 21	S.K.BEH ERA	GEN ERA L	Order Dtd. 2023-01- 30			(Seat No-48)
72 8	18456/2 023	14.02.202 3	WP (C) - 8830/20 22	S.K.BEH ERA	GEN ERA L	Order Dtd. 2022-04- 20			(Seat No-48)
72 9	18457/2 023	14.02.202 3	WP (C) - 891/201 5	S.K.BEH ERA	GEN ERA L	Order Dtd. 2015-02- 02		WRIT BRANCH- 5	(Seat No-47)
73 0	18458/2 023	14.02.202 3	WP (C) - 904/201 5	S.K.BEH ERA	GEN ERA L	Order Dtd. 2015-01-		WRIT BRANCH- 6	(Seat No-36)

							29			
73 1	18459/2 023	14.02.202 3	WP(C) - 903/201 5	S.K.BEH ERA	GEN ERA L		Order Dtd. 2015-01- 29		WRIT BRANCH- 6	(Seat No-36)
73 2	18460/2 023	14.02.202 3	WP(C) - 8716/20 20	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-02- 06			(Seat No-36)
73 3	18461/2 023	14.02.202 3	WP(C) - 3511/20 20	S.K.BEH ERA	GEN ERA L		Order Dtd. 2023-02- 01			(Seat No-36)
73 4	18462/2 023	14.02.202 3	WP(C) - 5064/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2018-04- 09		WRIT BRANCH- 4	(Seat No-17)
73 5	18463/2 023	14.02.202 3	WP(C) - 5350/20 18	S.K.BEH ERA	GEN ERA L		Order Dtd. 2019-01- 28		WRIT BRANCH- 7	(Seat No-10)
73 6	18464/2 023	14.02.202 3	CRLMC- 2638/20 22	S.K. PAR IDA	GEN ERA L		Order Dtd. 2022-12- 20			(Seat No-10)
73 7	18465/2 023	14.02.202 3	WP(C) - 2721/20 23	H.B. BARAL	C.O . 2 O L D	CO UR T NO . 2 O L D	Order Dtd. 2023-02- 10		WRIT BRANCH (DIVISI ON BENCH- 3)	(Seat No-124)
73 8	18466/2 023	14.02.202 3	WP(C) - 6038/20 13	S K BEHERA	GEN ERA L		Order Dtd. 2014-04- 24		WRIT BRANCH- 3	(Seat No-12)
73 9	18467/2 023	14.02.202 3	CRLMC- 520/201 8	M/S. PRA SANTA KU. SAHO O	GEN ERA L		Order Dtd. 2023-02- 10			(Seat No-12)
74 0	18468/2 023	14.02.202 3	WP(C) - 7042/20 13	S K BEHERA	GEN ERA L		Order Dtd. 2013-03- 26		WRIT BRANCH- 4	(Seat No-19)
74 1	18469/2 023	14.02.202 3	CRLMC- 194/202 3	P.K.MOH ANTY	GEN ERA L		Order Dtd. 2023-01- 24			(Seat No-19)
74 2	18470/2 023	14.02.202 3	BLAPL- 8724/20	BRUNDAB AN ROUT	GEN ERA		Order Dtd.			(Seat No-19)

			22		L		2023-02-02			
743	18471/2023	14.02.2023	WP (C) - 5436/2013	S K BEHERA	GENERAL		Order Dtd. 2013-04-16		WRIT BRANCH-7	(Seat No-15)
744	18472/2023	14.02.2023	WP (C) - 5650/2012	S K BEHERA	C.O .	CH	Order Dtd. 2012-04-16		WRIT BRANCH-7	(Seat No-44)
745	18473/2023	14.02.2023	CONTC-7113/2022	A.K.MIS HRA	GENERAL		Order Dtd. 2023-01-27			(Seat No-44)
746	18474/2023	14.02.2023	CMAPL-283/2021	S.K. PARIDA	GENERAL		Order Dtd. 2022-02-09			(Seat No-44)
747	18475/2023	14.02.2023	WP (C) - 4823/2012	S K BEHERA	GENERAL		Order Dtd. 2012-04-19		WRIT BRANCH-8	(Seat No-39)
748	18476/2023	14.02.2023	ABLAPL-14854/2022	J. P. KAR	GENERAL		Order Dtd. 2023-02-02			(Seat No-39)
749	18477/2023	14.02.2023	WP (C) - 4644/2012	S K BEHERA	GENERAL		Order Dtd. 2013-08-02		WRIT BRANCH-6	(Seat No-16)
750	18478/2023	14.02.2023	CMPAT-1/2002	B.K. BEHERA	GENERAL		Order Dtd. 2002-05-03		CIVIL REVISION	(Seat No-2)
751	18479/2023	14.02.2023	WP (C) - 7946/2022	S K BEHERA	GENERAL		Order Dtd. 2023-01-20			(Seat No-2)
752	18480/2023	14.02.2023	TRP (C) - 193/2019	R. SWAIN	GENERAL		Order Dtd. 2019-08-30		M.J.C.	(Seat No-1)
753	18481/2023	14.02.2023	WP (C) - 7942/2022	S K BEHERA	GENERAL		Order Dtd. 2023-01-20			(Seat No-1)
754	18482/2023	14.02.2023	WP (C) - 2303/2023	S K BEHERA	GENERAL		Order Dtd. 2023-02-			(Seat No-1)

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755	18483/2023	14.02.2023	CRLREV-301/2021	G.C. SWAIN	GENERAL	Order Dtd. 2015-04-24 Petition, Annexure,			(Seat No-1)
756	18484/2023	14.02.2023	WP (C) - 2304/2023	S K BEHERA	GENERAL	Order Dtd. 2023-02-06			(Seat No-1)
757	18485/2023	14.02.2023	WP (C) - 31981/2021	P. LENKA	GENERAL	Final Order			(Seat No-1)
758	18486/2023	14.02.2023	WP (C) - 2307/2023	S.K.BEHERA	GENERAL	Order Dtd. 2023-02-06			(Seat No-1)
759	18487/2023	14.02.2023	WP (C) - 2413/2013	S K BEHERA	GENERAL	Order Dtd. 2013-04-08	WRIT BRANCH-5		(Seat No-22)
760	18488/2023	14.02.2023	WP (C) - 2309/2023	S K BEHERA	GENERAL	Order Dtd. 2023-02-06			(Seat No-22)
761	18489/2023	14.02.2023	CRLMP-2351/2022	S.K.BEHERA	GENERAL	Order Dtd. 2023-01-05			(Seat No-22)
762	18490/2023	14.02.2023	WP (C) - 7806/2022	S.K.BEHERA	GENERAL	Order Dtd. 2022-08-08			(Seat No-22)
763	18491/2023	14.02.2023	WP (C) - 8481/2021	S K BEHERA	GENERAL	Order Dtd. 2022-11-24	WRIT BRANCH-6		(Seat No-26)
764	18492/2023	14.02.2023	WP (C) - 3539/2023	S.K.BEHERA	GENERAL	Order Dtd. 2023-02-09			(Seat No-26)
765	18493/2023	14.02.2023	WP (C) - 2272/2018	S K BEHERA	GENERAL	Order Dtd. 2018-02-07	WRIT BRANCH-2		(Seat No-6)
766	18494/2023	14.02.2023	WP (C) - 3268/2023	S.K.BEHERA	GENERAL	Order Dtd. 2023-02-09			(Seat No-6)
76	18495/2	14.02.2023	WP (C) -	S K	GEN	Order	WRIT		(Seat No-52)

7	023	3	4622/2013	BEHERA	ERA L		Dtd. 2013-08-22		BRANCH-9	
768	18496/2023	14.02.2023	WP (C) - 3269/2023	S.K.BEHERA	GEN ERA L		Order Dtd. 2023-02-09			(Seat No-52)
769	18497/2023	14.02.2023	WP (C) - 3270/2023	S.K.BEHERA	GEN ERA L		Order Dtd. 2023-02-09			(Seat No-52)
770	18498/2023	14.02.2023	CRLMC-1526/2022	B K LENKA	GEN ERA L		Order Dtd. 2023-01-20			(Seat No-52)
771	18499/2023	14.02.2023	WP (C) - 17153/2007	A.K.MIS HRA	GEN ERA L		Order Dtd. 2020-02-14	8/1/2008, 5/2/2008, 28/2/2008, 20/3/2008, 5/3/2009, 17/10/2011		(Seat No-52)
772	18500/2023	14.02.2023	WP (C) - 4326/2023	S BISWAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2023-02-14			(Seat No-52)
773	18501/2023	14.02.2023	WP (C) - 3535/2007	A.K.MIS HRA	GEN ERA L		Order Dtd. 2007-09-21		WRIT BRANCH-1	(Seat No-3)
774	18502/2023	14.02.2023	WP (C) - 14435/2019	P.K. DASH	GEN ERA L		Order Dtd. 2020-02-04			(Seat No-3)
775	18503/2023	14.02.2023	WP (C) - 11776/2012	T.K. NAYAK	GEN ERA L		Order Dtd. 2023-02-03			(Seat No-3)
776	18504/2023	14.02.2023	WP (C) - 22519/2022	B.BEHERA	GEN ERA L		Order Dtd. 2022-10-31			(Seat No-3)
777	18505/2023	14.02.2023	WP (C) - 9929/2020	S.K.BEHERA	GEN ERA L		Order Dtd. 2023-02-08			(Seat No-3)
778	18506/2023	14.02.2023	WP (C) - 2305/2023	S.K.BEHERA	GEN ERA L		Order Dtd. 2023-02-			(Seat No-3)

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779	18507/2023	14.02.2023	ABLAPL-15860/2022	SURENDRA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-10			(Seat No-3)
780	18508/2023	14.02.2023	RSA-4/2022	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2023-01-27			(Seat No-3)
781	18509/2023	14.02.2023	CRLMC-1584/2022	M.M. PANDA	C.O.	COURT NO. 12	Order Dtd. 2023-02-09	CRIMINAL MISC		(Seat No-5)
782	18510/2023	14.02.2023	MACA-126/2018	KSHIEISH	C.O.	COURT NO. 8	Order Dtd. 2023-02-08			(Seat No-5)
783	18511/2023	14.02.2023	ABLAPL-9/2023	S. BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-02-10			(Seat No-5)
784	18512/2023	14.02.2023	ABLAPL-16357/2022	S K BHANJADEO	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-02-13			(Seat No-5)
785	18513/2023	14.02.2023	ABLAPL-1374/2023	GYANARANJANDHAL	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-5)
786	18514/2023	14.02.2023	ABLAPL-1368/2023	S.R. PANI	C.O.	COURT NO. 2	Order Dtd. 2023-02-14			(Seat No-5)

78 7	18515/2 023	14.02.202 3	WP (C) - 4357/20 23	SUMANTA DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2023-02- 14			(Seat No-5)
78 8	18516/2 023	14.02.202 3	RSA- 24/2015	S.B. UDGATA	C.O .	CO UR T NO .7	Order Dtd. 2023-01- 27			(Seat No-5)
78 9	18517/2 023	14.02.202 3	WP (C) - 36545/2 022	T.K. NAYAK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-5)
79 0	18518/2 023	14.02.202 3	WP (C) - 3678/20 23	T.K. NAYAK	C.O .	CH IE F JU ST IC E' S CO UR T	Order Dtd. 2023-02- 09			(Seat No-5)